SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES IN RESPECT OF THE STATE OF KERALA TO BE HELD FROM 16.10.2018 TO 20.10.2018 AT BANGALORE

Date: 16th Oct 2018 (Tuesday)

(Sr. No. 1~78) Time: 9:00 A.M.

Date: 16th Oct 2018 (Tuesday)

(Sr. No. 79~156) Time: 2:00 P.M.

Date: 17th Oct 2018 (Wednesday)

(Sr. No. 157~234) Time: 9:00 A.M.

Date: 17th Oct 2018 (Wednesday)

(Sr. No. 235~312) Time: 2:00 P.M.

Date: 18th Oct 2018 (Thursday)

(Sr. No. 313~391) Time: 9:00 A.M.

Date: 18th Oct 2018 (Thursday)

(Sr. No. 392~469) Time: 2:00 P.M.

Date: 20th Oct 2018 (Saturday)

(Sr. No.470~548) Time: 9:00 A.M.

Date: 20th Oct 2018 (Saturday)

(Sr. No. 549~623) Time: 2:00 P.M

VENUE

Branch Secretariat,
Department of Legal Affairs,
D Wing, 4th Floor Kendriya Sadan,
Koramangala, Bangalore~560034

Sr.No. 1

F.No. N-11013/5838/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Manoj Kumar P.K., **Advocate** Sh. Lt.Sh.N.K.Kunhiraman Nadukkandy House, Puduppanam Po.Vatakara, Kozhikode Distt.Kerala~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 2

F.No. N-11013/5839/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. M.K. Muhammedali Noushad, **Advocate** Sh. M.K.C.Moideen Mathiyamkallingal House, Vazhakkad Po., Malappuram Distt.Kerala-673640

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.11/07.01.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 3

F.No. N-11013/5840/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Muhammed Abbas M.I., **Advocate**Sh. Ibrahim.M.A
Mangattu (H), Valiyajarm Edavetty Po,
Thodupuzha, Iddukki Kerala-685588

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 4

F.No. N-11013/5841/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jaison P.A., **Advocate** Sh. P.V .Antony Parathur House Parannur Choondal Post Kerala-680502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 5

F.No. N-11013/5842/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K.P. Kunhiraman, **Advocate**Sh. Chathu
Flat No.5822 Bilathikulam Housing Colony,
Eranhippalam.Po.Kozhikode Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 6

F.No. N-11013/5843/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. L. Jyothikumar, **Advocate**Sh. T.Kunhirama Kurup
Kashmi Nivas, Edodi Vatakara Kozhikode Distt.
Kerala~673101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.11/03.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 7

F.No. N-11013/5844/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jeeva Kumar S., **Advocate**Sh. K.Sukumaran
Kovilakam, Karuvattumkuzhy, Kareelakulangara
Po, Kayamkulam, Alapuzha Distt.Kerala~690572

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 8

F.No. N-11013/5845/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Baby Lathika K., **Advocate** Sh. Lt.Sh.V.K.Vinodan Lekshmi Nilayam Pachapoika Po Kuthuparamba, Kannur Distt.Kerala-670643

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 9

F.No. N-11013/5846/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Subramanian C.M., Advocate Sh. Mani Chirackal (H), Ambalanada, West Chalakudy Chalakudy P.O.Thrissur Distt.Kerala-680307

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 10

F.No. N-11013/5847/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. T. Muhammed Iqbal, **Advocate** Sh. Muhammed Thullidderi House Ambalakkadavu Post Nilambur Taluk Malappuram Distt.Kerala~676525

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 11

F.No. N-11013/5848/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Prasanth S., **Advocate**Sh. N.V.Sreedharan Nair
Naduviladathu, Punnakkal, Elamakkara P.O.,
Cochin, Kerala-682026

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.11/28.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 12

F.No. N-11013/5849/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Preetha N., **Advocate**Sh. Bhaskaran.N
Aadoorpalam, P.O. Kadachira, Kannur Distt.,
Kerala-670621

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 13

F.No. N-11013/5850/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Santhosh T.A., **Advocate**Sh. Augusthy T.A.
Thevarkunnel House Thudanganadu P.O.Muttom
Village, Thodupuzha Taluka, Idukki Distt.,
Kerala-685587

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 14

F.No. N-11013/5851/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Jinsha Kollangotte, **Advocate**Sh. Krishnan Kutty
Kollangotte House P.O.Mukkam Kozhikode
Distt.Kerala-673602

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.011.11/16.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 15

F.No. N-11013/5852/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Taj Sujan, **Advocate** Sh. Lt.Kunjammed.M.V. Kakkavayal Post, Meenangadi ~673591, Wayanad, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 16

F.No. N-11013/5853/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ajai R., **Advocate**Sh. Lt.T.Ramachandra Kurup
House Ramath, Po Ponmeri Parambil, Vatakara,
Kozhikode Dt., Kerala~673542

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 17

F.No. N-11013/5854/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sabu John Mathew, **Advocate** Sh. M.S.Mathew H.No.33/4250-B, Mathilinkal, Near. Kshb Colony, Malaparamba Po, Calicut-673009, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.12.11/23.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 18

F.No. N-11013/5855/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Manju Rajan, **Advocate** Sh. Aravinda Raja Gemini', Pra-5, Padivattom, Edapally P.O, Cochin-682024, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 19

F.No. N-11013/5856/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Bindumol Joseph, **Advocate**Sh. Baby T.A.
Therankattu (H), Kulapparachal P.O.,
Rajakumari, Idukki Dist., Kerala-685619

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.12/19.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 20

F.No. N-11013/5857/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. T.B. Gafoor, **Advocate** Sh. Lt.Sri.Beeran Palliparambil House, Nettoor P.O., Maradu, Ernakulam Distt., Kerala-682040

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 21

F.No. N-11013/5858/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Radhakrishnan T.T., **Advocate** Sh. Krishnan Nair.E. Tharamel Thekkekkara House, Kothachira P.O., Palakkad Dist., Kerala-679535

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 22

F.No. N-11013/5859/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. A.P. Sasidharan, **Advocate** Sh. P.Achuthan Sasi Prakash', Arkannoor P.O., Ayur (Via), Kollam Distt., Kerala-691533

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 23

F.No. N-11013/5860/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Joemon Thomas, **Advocate**Sh. V.J.Thomas
Velliyamkulam House, Pathampuzha P.O.,
Poonjar South, Kottayam Dist.~686600, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 24

F.No. N-11013/5861/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ramadasan V., **Advocate**Sh. N.K.Kunhirama Kurup
Vellamvelli, Nut Street Post, Pazhankave,
Vatakara-673104, Kozhikode Dt., Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 25

F.No. N-11013/5862/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. A.K. Santhosh, **Advocate** Sh. K.K.Kuttappan Ketharam', 7th Mile, Taliparamba P.O., Kannur Distt., Kerala~670141

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 26

F.No. N-11013/5863/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Shery Mol Jose P., Advocate Sh. Ajayakumar.O. Oditharammal House, Kanul P.O., Kannur Distt., Kerala-670562

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 27

F.No. N-11013/5864/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Saju Xavier T., **Advocate** Sh. T.M.Xavier Thudianplackal House, Paisakari P.O., Payyavoor, Kannur Distt., Kerala~670633

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 28

F.No. N-11013/5865/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Nishanth K.J., **Advocate** Sh. V.K.Kunhiraman Janish, Panoor P.O., Kannur Distt., Kerala-670692

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 29

F.No. N-11013/5866/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ajithkumar Kattanpalli, **Advocate**Sh. V.C.Karunakaran
Chandroth House, Chakkarakal, Post Mamba,
Kannur Distt.~670611, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 30

F.No. N-11013/5867/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. P.K. Pavanan, **Advocate** Sh. P.S.Kuttan Parakkal House, Thiruvullakkavu, P.O. Cherpu, Thrissur Distt., Kerala~680561

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 31

F.No. N-11013/5868/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Bindu George, **Advocate**Sh. Sunil Joseph
Kaduvanal House, Paliakkara, Thiruvalla, P.O.
Pathanamthitta, Kerala~689101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 32

F.No. N-11013/5869/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. P. Ullas, **Advocate**Sh. K.Praphullachandran
Mathrupadam (Meenakshi Vila), Palat Road, Nr.
Vengery Temple, Ottapalam-679101, Palakkad
Dt., Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

F.No. N-11013/5870/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Varghese K.P., **Advocate**Sh. K.P.Poulose
Kuriaparamben House, Mattoor, Kalady P.O.,
Ernakulam Distt., Kerala-683574

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 34

F.No. N-11013/5871/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K.G. Raghunathan, **Advocate** Sh. Gopalan.K. Kolady House, Post Kanjany, Thrissur Distt.~ 680612, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 35

F.No. N-11013/5872/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Mohanan T.M., **Advocate**Sh. Manikutty T.S.
Thottiparambil House, Poochinnipadam, P.O.
Urakam, Thrissur Distt., Kerala-680562

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 36

F.No. N-11013/5873/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Saja N Mathew K., **Advocate** Sh. K.P.Mathew Kunnath House, Kanjirappally P.O., Kottayam Distt., Kerala-686507

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 37

F.No. N-11013/5874/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Deeptha Ramdas, **Advocate** Sh. K.Ramadas K.G. House, Thana, Kannur, Kerala-670012

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 38

F.No. N-11013/5875/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Libu Mathew, **Advocate**Sh. Mathew
Madathikunnel House, Paloorkavu P.O.,
Thekkemala, Peermade Tal., Idukki Dist., Kerala685532

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 39

F.No. N-11013/5876/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. P. Radhakrishnan Nair, **Advocate** Sh. Pachu Panicker Sree Nikethan, Grace Gardens, Thrikkakara P.O., Kochi-682021, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 40

F.No. N-11013/5877/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. E.N. Sivasankaran, **Advocate**Sh. E.S.Narayanan
Edathiparambil House, Palissery, Annamanada
P.O., Thrissur Distt., Kerala-680741

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 41

F.No. N-11013/5878/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jewelcy Thomas, **Advocate** Sh. T.S.Thomas Elenjikkal House, Thennilapuram P.O., Alathur, Palakkad, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 42

F.No. N-11013/5879/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K.N. Sasindran, **Advocate** Sh. Lt.Sh.V.P.Neelakanta Pillai Chellam Estate, Udumpanchola P.O., Idukki Distt., Kerala~685554

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 43

F.No. N-11013/5880/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K.P. Santhosh Kumar, **Advocate**Sh. K.Narayana Poduval
Kandambath House, Keloth, Payyanur P.O.,
Kannur Distt., Kerala-670307

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 44

F.No. N-11013/5881/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. M.J. Jaison, **Advocate**Sh. Joseph
Mulavarickal House, Thuravoor Po, Angamaly,
Aluva Tal, Ernakulam, Kerala-683586

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 45

F.No. N-11013/5882/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Sindu R. Kurup, **Advocate**Sh. C.Raveendra Kurup
Haripriyam', Palakulangara, Taliparamba,
Kannur Distt., Kerala~670141

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 46

F.No. N-11013/5883/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. K.P. Suprabha, **Advocate**Sh. N.K.Jayadevan
Amritham, Kamalalaya Road, Ottapalam~
679101, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 47

F.No. N-11013/5884/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Vijayan K., **Advocate**Sh. Kittu.P
Muthukad House, Chittur P.O.~678101, Chittur Tal., Palakkad Distt., Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 48

F.No. N-11013/5885/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Issac V.K., **Advocate** Sh. C.Kunjukunju Vazhangottu House, Mannoor P.O., Channapetta Via, Kollam Dt., Kerala~691311

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 49

F.No. N-11013/5886/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. V.K. Hema, **Advocate** Sh. S.K.Anil Kumar Cc~41/998~D, 'Sreesailam', Mahatma Lane, Changampuzha Cross Road, Nr. Campian School, Edapally, Ernakulam, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 50</u>

F.No. N-11013/5887/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Hamsa A.V., **Advocate** Sh. Veeran Anthikkadu House, U.C. College P.O. Aluva-683102, Ernakulam Distt., Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 51

F.No. N-11013/5888/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Simon Alex, **Advocate** Sh. G.Alexander Biju Bhavan, Edamulakkal P.O., Anchal Via, Kollam Distt.~691321, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 52

F.No. N-11013/5889/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Biju V. Joseph, **Advocate** Sh. V.A.Joseph Vadakkemulanjanal (H), Holloway Road, Thalassery Courts (Po), Kannur-670101, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 53

F.No. N-11013/5890/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Liziamma Thomas, **Advocate** Sh. T.J.Sunny Ashisham House, Vadavathoor P.O., Kottayam~686010, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 54

F.No. N-11013/5891/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Mereena Joseph Joseph, **Advocate** Sh. P.V.Johny Pallippadan, Peechanikad, Puliyanam P.O., Angamaly-683572, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 55

F.No. N-11013/5892/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Mani Cyriac, **Advocate** Sh. Cyriac Poovakott House, P.B. No.19, Kuravilangadu P.O., Kottayam Dist., Kerala~686633

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 56</u>

F.No. N-11013/5893/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Ashy Sebastian K., **Advocate**Sh. Mohan George
Kaimathuruth House, Paravoothara, N. Paravur,
Ernakulam Dist., Kerala~683513

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 57

F.No. N-11013/5894/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Swapna Jose, **Advocate** Sh. K.J.Joseph Vellanjiyil House, Mrala P.O., Thodupuzha, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 58</u>

F.No. N-11013/5895/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Muraleekrishnan R., **Advocate** Sh. Ramakrishna Kartha Padmalayam Chammanadu, Kuthiathodu P.O., Cherthala, Alappuzha Dist., Kerala-688533

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 59

F.No. N-11013/5896/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Gisa Susan Thomas, **Advocate**Sh. Biju Jacob
Flat No.102, Malayil, Dream Flower Pearl Vista,
Vivek Nagar, Padam Stop, K.P. Vallon Road,
Kadavanthra, Ernakulam-682020, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 60

F.No. N-11013/5897/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. T.B. Girija, **Advocate** Sh. T.K.Unnikrishnan Njattu Veettil 'Karuna', Puthenchira P.O., Trhissur Dist., Kerala~680682

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/30.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 61

F.No. N-11013/5898/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K. Pradeep Kumar, **Advocate** Sh. K.G.Krishnan Vaidyan 5~C, Muthoot Presidency, Ncc Nagar, Peroorkada P.O., Thiruvananthapuram Dt.~695005, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.06.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 62

F.No. N-11013/5899/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Abu Mathew, **Advocate**Sh. K.V.Mathew
Thalamattathil House, Ramamangalam P.O.,
Muvattupuzha Via, Ernakulam, Kerala-686663

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 63

F.No. N-11013/5900/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Biju Augustine, **Advocate**Sh. Augustine
Parathattel House, P.O. Thiruvambadi,
Kozhikode-673603, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 64

F.No. N-11013/5901/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. N.B. Sunil Nath, **Advocate** Sh. Lt.Dr.M.Babunatha Nath Mandir, Thrikkakara P.O., Kochi, Kerala-682021

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 65</u>

F.No. N-11013/5902/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Joy Joseph, **Advocate** Sh. Paily Iype 44/236-A, Mundackal House, Srm Road, Ernakulam North, Kochi, Kerala-682018

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 66

F.No. N-11013/5903/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Praveen C. Paravath, **Advocate** Sh. P.A.Chandran Paravath House, Doctor's Lane, Mission Quarters, Thrissur, Kerala-680001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 67

F.No. N-11013/5904/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Rajeswari K.V., **Advocate** Sh. Seshan M.S. Sri Ganesh Bhag, No.20, Shiv Nagar Main Lane, Vayaparapadi, Manjeri~676121, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 68

F.No. N-11013/5905/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Deepak Ted Nedungadan, **Advocate**Sh. Joseph Leslie N
Nedungadan, Symmetry Junction, M.A.
Balakrishnan Road, Ernakulam, Kerala-682018

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 69

F.No. N-11013/5906/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. T.T. Josephina, **Advocate** Sh. K.P.Chakkunny Thengappurackal House, Manjummel P.O.~ 683501, Ernakulam Dist., Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 70

F.No. N-11013/5907/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Maheswaran V.P., **Advocate** Sh. V.A.Parameswaran Vattamparambil House, Muringathery, Nelluvay, Thalappilly-680584, Thrissur, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 71

F.No. N-11013/5908/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Wilson M.P., **Advocate** Sh. Geevarghese Pappachan Tc-17-1296-8, Sanjay Resorts, Vivekananda Nagar, Thirumala P.O.-695006, Trivandrum, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 72

F.No. N-11013/5909/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Biju Varghese, **Advocate** Sh. P.G.Varghese Chittundayil Daniya, Kannamkode, Adoor P.O., Pathanamthitta, Kerala~691523

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 73

F.No. N-11013/5910/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jamaludeen P., **Advocate** Sh. Lt.Muhammed Moulavi Pariyarath House, Pulvetta Post, Karuvarakundu, Malappuram Distt., Kerala-676523

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 74

F.No. N-11013/5911/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Majeed K., **Advocate** Sh. Ummer.K. Kolkattil House, Vazhampuram, Karakurussi Post, Palakkad Dt., Kerala-678595

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 75</u>

F.No. N-11013/5912/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Jisha V.V., **Advocate**Sh. Ajith.B.
Kavil House, Kinalur, Balussery, Kozhikode
Distt.~673612, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 76

F.No. N-11013/5913/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. T.V. Syril Panicker, **Advocate** Sh. Y.Varghese Panicker Madathil, Panavely Po, Kottarakara, Kollam-691532, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.12/07.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 77

F.No. N-11013/5914/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sadarul Anam K.A., **Advocate** Sh. K.K.Abdul Khader Kadepparambil, Kummanam P.O., Kottayam-686035, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 78

F.No. N-11013/5915/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Geetha Potti V., **Advocate** Sh. Jayantha Kumar .V Vadassery Mana, Narakkal P.O., Ernakulam Distt.~682505, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.11.12/9.1.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 79

F.No. N-11013/5916/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Thomas V.J., **Advocate**Sh. Joseph
Valiyaveettil House, Collectorate Po,
Muttambalam Vill-686002, Kottayam Tal. &
Dist., Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 80

F.No. N-11013/5917/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. V.O. Philomina, **Advocate**Sh. Mathew
Iypparayil House, Kavakkad P.O., Kalloorkkad,
Muvattupuzha, Ernakulam, Kerala-686697

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 81

F.No. N-11013/5918/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Beena K.C., **Advocate** Sh. Venu Gopalan Chakkumchath House, Mulanthuruthy P.O.~ 682314, Kanayannoor Tal. Ernakulam, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 82

F.No. N-11013/5919/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. M.K. Biju Roshon, **Advocate** Sh. M.K.Vijayan Bijlie', Arakkinar P.O., Kozhikode, Kerala-673028

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 83</u>

F.No. N-11013/5920/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. S. Rasheed, **Advocate**Sh. Lt.N. Shamsudeen
Karackel Kizhakkethil, T.B. Road, Parakode,
Adoor, Pathanamthitta~691554, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 84

F.No. N-11013/5921/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. T.K. Rasheedali, **Advocate**Sh. Abu Haji
Thonikkara House, Angadippuram Post,
Malappuram Dist., Kerala-679321

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/07.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 85

F.No. N-11013/5922/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Vasu Thotathil, **Advocate**Sh. Chandukutty Nambiar
Jyothis, Thottathil, P.O. Kara Peravoor, Via.
Mattannur, Kannur Dt., Kerala-670702

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 86

F.No. N-11013/5923/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. V.A. Najeeb, **Advocate** Sh. V.K.Abu K.Naseera V.A.V.M. Villa, Payyoli, Kozhikode Distt., Kerala-673522

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 87

F.No. N-11013/5924/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sujesh J. Mathew, **Advocate** Sh. P.V.Mathai Punnolil House, Paingottoor, Pothanicadu, Kothamangalam, Ernakulam, Kerala-686671

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 88

F.No. N-11013/5925/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sain Paul A., **Advocate** Sh. A.G.Paily Alunkal, A.K.G. Godown Road, Edappally P.O., Kochi-682024, Ernakulam, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 89

F.No. N-11013/5926/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Johnson Mathew, **Advocate**Sh. Mathew
Veetiyankal House Moonnilavu P.O. Kottayam
Dist. Kerala-686586

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 90

F.No. N-11013/5927/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Suma G., Advocate
Sh. Karuthedath House Near Hillpalace,
Thiruvanamkulam Po Tripunithura, Ernakulam
Dist. Kerala~682305
K/1570/1999 Dt.15.03.99

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 91

F.No. N-11013/5928/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Manasy T., **Advocate**Sh. Cs Vijay S.
Sreenikethan Perumpilly Po. Mulanthuruthy
Ernakulam Distt. Kerala-682314

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 92</u>

F.No. N-11013/5929/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Viji N.V., **Advocate**Sh. K.B.Anilkumar
Kundoly House, Merchira, Kodassery, Po.
Thrissur Distt. Kerala-680725

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.12/29.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 93

F.No. N-11013/5930/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Paul Antony Maniamkot, **Advocate** Sh. Lt.Sh.M.P.Antony D.No.43/2153-D, Jewel White Field Apts., Hamza Kunj Lane, S.R.M.Road Ernakulam Distt.Kerala-682018

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

<u>Sr.No. 94</u>

F.No. N-11013/5931/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. P.U. Vinod Kumar, **Advocate** Sh. T.P.Unnikrishnan Nair Palliyil House Kottuvally, Kaitharam Po. Kerala-683519

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 95

F.No. N-11013/5932/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. N.C. Sajith, **Advocate**Sh. P.S.Chellappan
Neenalayil Karippadom Po. Kottayam Distt.
Kerala-686605

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.12/02.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 96

F.No. N-11013/5933/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Madhuben M., **Advocate**Sh. K.Manikandan
Mahima, Kannanthodath Lane, Valanjambalam,
M,G. Road, Cochin~16, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 97

F.No. N-11013/5934/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Aysha Rahman, **Advocate** Sh. Abdul Rahman Pallath House, Vidya Nagar Road, Cusat P.O., South Kalamasserry, Ernakulam-682022, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 98

F.No. N-11013/5935/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Roshan Nair R., **Advocate**Sh. P.Ramchandran Nair
Manazhikeezhethil House, Azhoor,
Pathanamthitta Po & Dt.~689645, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 99

F.No. N-11013/5936/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. M.H. Mohammed Asharaf, **Advocate**Sh. A.Mohammed Haneefa
K.V. House, A.V. Street, Balaramapuram,
Neyyattinkara, Thiruvananthapuram, Kerala695501

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 100

F.No. N-11013/5937/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Cicily Kurien (Sheela), **Advocate** Sh. Jolly Mathew H.No.Bn 416, Chempakasseril, Bapuji Nagar, M. College, P.O., Trivandrum~11, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/01.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 101

F.No. N-11013/5938/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sudheesh V. Nair, **Advocate**Sh. M.Kesavan Nair
Vettyppare House, Kakkad Dhesam,
Kunnamkulam, Trichur Dist.~680503, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 102

F.No. N-11013/5939/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. C.B. Rajeev, **Advocate**Sh. C.U.Bhaskaran
Choondapurakkal House, Kanippayoor Post,
Thrissur Distt, Kerala-680517

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 103

F.No. N-11013/5940/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. P.H. Mohammed Basheer Rawther, **Advocate** Sh. Hassan Rawther Puthuparambil, T.B. Road, Changanacherry-686101, Kottayam Dist., Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 104

F.No. N-11013/5941/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. John S., Advocate Sh. P.Sundaram John Cottage, Valiyathottam, Muriankara, Parassala, Neyyattinkara, Thiruvananthapuram, Kerala-695502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 105

F.No. N-11013/5942/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rajeevan K., **Advocate** Sh. Narayanan Kappacheri House, Pattuvam, Kannur Dist., Kerala-670143

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 106

F.No. N-11013/5943/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. P.G. Sudheesh, **Advocate**Sh. Lt.T.Gopal Kumar
Lite House Sastha Nagar Vazhayila
Kudappanakunnu Po. Peroorkada Trivandrum
Kerala-6950043

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 107

F.No. N-11013/5944/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. R. Manjula, **Advocate**Sh. K.Rajan
Kurupath House, Alampallam Chandranagar,
Palakkad Kerala-678007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 108

F.No. N-11013/5945/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Joseph P.J., **Advocate**Sh. Joseph
Pottamplackel, Kuzhipurayidom, Manarcadu
Po.Kottayam Kerala~686019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 109

F.No. N-11013/5946/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. P.R. Raju, Advocate Sh. P.Ramachandran Nair Placheril House Mannady, Po.Pathanamthitta Kerala-691530

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/07.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 110

F.No. N-11013/5947/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Ramlath Puthusseri, **Advocate**Sh. Musthafa.K
Puthusseri House, Amayoor Po Karuvambram Via
Malappuram Distt. Kerala-676123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 111

F.No. N-11013/5948/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Saleena Puthusseri, **Advocate** Sh. Alavi Puthusseri Puthusseri House, Amayoor Po Karuvambram Via Malappuram Distt. Kerala-676123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 112

F.No. N-11013/5949/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Sudhamani P., **Advocate** Sh. Haridas.T Haridwar House, Valillapuzha Po Areacode, Malappuram Distt. Kerala-673639

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 113

F.No. N-11013/5950/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Babu John C., **Advocate**Sh. C.T. Lonappan
Chiriyankandath House, Cherattukuzhi Road,
Munduparamba Post, Malappuram-676509,
Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 114

F.No. N-11013/5951/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Finy P.D., **Advocate**Sh. Devassy P.L
Karalathukaran House, Pudukad P.O., Thrissur,
Kerala~680301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 115

F.No. N-11013/5952/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 26th Sep, 2018

To

Sh./Ms. G. Sakthidharan, **Advocate**Sh. A.Gopalakrishnan Nair
Santhibhavan, Chenkal, Chenkal Po,
Neyyattinkara, Thiruvananthapuram, Kerala695132

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.12 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 116

F.No. N-11013/5953/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Suma Devi C.B., **Advocate** Sh. Ramesh.P Thalodil House, Kochi Palace Po, Tripunithura, Ernakulam Distt.~682301, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 117

F.No. N-11013/5954/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Mohanakumar V.P., **Advocate**Sh. Lt.R. Velayudhan Nadar
Uthininna Vila Puthen Veedu, Kottukal, Po.Via
Balramapuram
Distt.Kerala~695501

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 118

F.No. N-11013/5955/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. S. Vincent, **Advocate**Sh. M.Sundharam
Sandwanam Chambayil Road, Neyyattinkara
Town & Po, Trivandrum-695121, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 119

F.No. N-11013/5956/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Manoj C.R., **Advocate**Sh. Chorottur House, Tc-36/1359, Kuttippuzha Nagar, Sankara Iyer Road, Poothole, Thrissur, Kerala-680004
K/1103/2001 Dt.16.09.01

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 120

F.No. N-11013/5957/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jean George K., **Advocate** Sh. K.P.George Sooryakanthi', Kizhakkeppuram Aranattukkara, Thrissur-680618, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 121

F.No. N-11013/5958/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ismail Khan P.A., **Advocate**Sh. Abdul Rahiman
Pallathakathoot House, West Veliyathunad Po,
Alangad-683511, Ernakulam Dist., Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.03.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 122

F.No. N-11013/5959/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Jiji Baby, **Advocate**Sh. Sabu John
Maracheriputhayathu House, Thrikkariyoor Po,
Edanadu Kara, Kothamangalam, Ernakulam
Dist.~686691

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil/15.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 123

F.No. N-11013/5960/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Jiby G.J., **Advocate**Sh. G.K.Jacob
Manayil House, Vidya Nagar, Kalathiparambu
Road, Vaduthala~682023, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 124

F.No. N-11013/5961/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K. Aravind, **Advocate** Sh. K.Karunakaran Unnithan Sreekrishnabhavan, Ulavakadu, Nooranad P.O., Alappuzha Dist., Kerala~690504

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 125

F.No. N-11013/5962/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. George V.K., **Advocate** Sh. V.V.Kochappan Vadakkumchery House, K. Kunnu Po, Meloor, Pushpagiri, Thrissur Dt., Kerala-680311

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 126

F.No. N-11013/5963/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jogy T.L., **Advocate** Sh. Lonappan.P.L Thrikkokkaran House, Moonjely, Westchalakudy, Chalakudy P.O., Thrissur Dt., Kerala~680307

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 127

F.No. N-11013/5964/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Jayasree V.S., **Advocate**Sh. Vattathara Sasi
Niranjana House Temple Gate, Po.Vayalalam
Thalassery Kannur Distt.Kerala-670102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 128

F.No. N-11013/5965/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Manoj George, **Advocate**Sh. George
Erattamundakkal House, Nadavayal, Po, Sulthan
Bathery Taluk, Wayanad Distt.Kerala-670721

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 129

F.No. N-11013/5966/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. V.A. Razack, **Advocate** Sh. V.K.A.Raheem Ideal Cottage H.No.4/137 (11/213) Kallekkad-Po Pirayiri Panchayath Palakkad Kerala-678015

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 130

F.No. N-11013/5967/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ajaya Kumar G., **Advocate** Sh. Gopinathan Pillai.K Flat No.3, St.Gorege Apartments, Kotheri Road, Vaduthala Po. Kochi, Kerala-682023

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 131

F.No. N-11013/5968/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sanal K.J., **Advocate**Sh. P.M.Joseph
Kalapurackel House Ettumanoor P.O.Kottayam
Distt. Kerala-686631

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.05.13/06.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 132

F.No. N-11013/5969/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. P.A. Martin Roy, **Advocate** Sh. P.P.Antony Padupurakkal, Udayamperoor P.O., Ernakulam Kerala-682307

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 133

F.No. N-11013/5970/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. George A.V., **Advocate** Sh. A.V.Varkey Alappattu House Mundakayam Kottayam Distt. Kerala-686513

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 134

F.No. N-11013/5971/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Girish K. Nochulli, **Advocate**Sh. K.K.Rajan
Kallanparambil House, Nochulli Post,
Kuzhalmannam, Alathur Taluk, Palakkad Distt.
Kerala-678702

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 135

F.No. N-11013/5972/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Asha M.K., **Advocate** Sh. K.Kunhiraman Sanskrithi Behind Dcc Office,P.O. Thalap,Kannur Kerala-670002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 136

F.No. N-11013/5973/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jathin Das S., **Advocate**Sh. Siva Das
Rohini Oera-12 T.C.14/2076,Near Lps
Oruvathilkottah,Anayara Po. Trivandrum Kerala695029

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 137

F.No. N-11013/5974/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 26th Sep, 2018

To

Sh./Ms. B. Vijayakumar, **Advocate**Sh. K.Bhaskaran
Pullambalavan House. Near Vengara PostOffice, Vengara (Po) Malappuram Dt. Kerala676304

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 138

F.No. N-11013/5975/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. M.R.Reena, **Advocate** Sh. M.K.Rajan W/O Adv.P.S.Sujeth Geo Cottage, Thilak Club Road, Ayyappan Kavu, Chittoor Road North, Ernakulam Kochi Kerala-682018

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 139

F.No. N-11013/5976/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Mahesh Kumar.E, **Advocate** Sh. Balakrishnan.E Elayat House, Valanchery, Malappuram. Kerala-676552

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 140

F.No. N-11013/5977/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Kunhim Moossa.V.K., **Advocate**Sh. Lt.Kunhabdulla
Vattakandy House Villiappally Po Vatakara Via
Kozhikode Dt.Kerala-673542

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 141

F.No. N-11013/5978/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Saiju Koshy, **Advocate**Sh. K.Koshy
Leela Mandiram,Karimthottuva P.O.,Via
Poruvazhy,Kollam~Dist. Kerela~690521

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 142

F.No. N-11013/5979/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Bindu Lazar, **Advocate** Sh. Henry John # P.O.Peramangalam,Thirssur Kerala-680545

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 143

F.No. N-11013/5980/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Reji Thomas, **Advocate**Sh. Thomas
Thuruthikizhakel House Poovathodu
P.O.Bharanganam Kottayam Dist.Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 144

F.No. N-11013/5981/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Babitha.C.P., **Advocate**Sh. Bharathan C.P.
Thekkiniyedath House Kunnamangalam
P.O.Chathankavu-Via Kozhikode Dist. Kerala673571

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 145

F.No. N-11013/5982/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K.V.Sudheer, **Advocate**Sh. Unni Madhavan Nair
Kozhikodan Veettil Balussery P.O.Balussery
Kozhikode Dist. Kerala-673612

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 146

F.No. N-11013/5983/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sreedharan Nambiar K.N., **Advocate** Sh. Kodoth Kunhikrishnan Nair Sreepadam, Athiyambur, P.O. Kanhangad Hosdurg Taluk, Kasargod Dt. Kerala-671315

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 147

F.No. N-11013/5984/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Asha Bindu.M.V., **Advocate**Sh. A.Venugopalam
Grace Villa, P.O.Kavambhagam
Thalasserry, Kannur.Dt. Kerala-670649

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 148

F.No. N-11013/5985/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Gireeshan Kandathile Purayil (Obc), **Advocate** Sh. K.P.Kunhikannan Kandathile Purayil Sajin Nivas Po.Maloor Kerala~670702

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 149

F.No. N-11013/5986/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Anoob T.G., **Advocate**Sh. T.K.Gurudevan
Anoob T.G.Thenayat House,
Karimapadam, Chendamangalam P.O.N.Paravur,
Ernakulam Distt.Kerala~683512

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 150

F.No. N-11013/5987/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Suresh Babu.K., **Advocate**Sh. Sreedharan Nair.K
Kandenghat House, Azhakam, Kodakara
P.O.Kerala-680125

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 151

F.No. N-11013/5988/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Babu.K.V, **Advocate**Sh. Varappan.K.P.
Kolengadan House, Ayyanthole P.O.Thrissur-3
Kerala-68003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 152

F.No. N-11013/5989/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. I.D.Radhakrishnan, **Advocate**Sh. Damodaran
I.D.Radhakrishnan Innaran House
P.O.Vatanappallu Thrissur Kerala-680614

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 153

F.No. N-11013/5990/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. M.S.Basanth, **Advocate**Sh. M.R.Sudhakaran.
Madathi Parambil (H) Cheroor, ThrissurDistt.Kerala-8

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 154

F.No. N-11013/5991/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Limsy Shoby, **Advocate**Sh. Shobt T.Varghese
Thermodom House, P.O.East Fort,
Kizhakkumpattukara Thrissur Kerala-680005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 155

F.No. N-11013/5992/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sijin.S., **Advocate**Sh. A.Shivarama Krishnan
Perinchira House Pothampadam, Muthalamada
Post, Palakkad Distt. Kerala - 678507

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 156

F.No. N-11013/5993/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Seema T.K., **Advocate** Sh. C.D.Muralidharan Cherussery House, Anjur Mundur Kerala-680541

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 157

F.No. N-11013/5994/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Raju G.Shenoi, **Advocate** Sh. N.N.Gopalakrishna Shenoi Krishnakripa,Nindastalath House,Kuzhuppilly,Ayyampilly.P.O.Ernakulam Distt.Kerala~682501

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 158

F.No. N-11013/5995/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Gopi.K.S., **Advocate**Sh. Sankaran
Koovaparambil House V/172 D.Saroja Ramdev
Lane Eroor, Thripunithura.P.O.Ernakulam
Distt.Kerala~682306

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 159

F.No. N-11013/5996/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Mujib Rehman Kathichal Puthiyapurayil, **Advocate** Sh. Moideen Kutty.N.P Kathichal Puthiyapurayil House, Kurumathoor, P.O.Kurumathoor, Taliparamba Taluk,Kannu Dist.Kerala-670142

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 160

F.No. N-11013/5997/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sreekumar.K.R., **Advocate** Sh. K.P.Raghavan Kalathil Ramankary P.O.Alappuzha Dist.Kerala-689595

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 161

F.No. N-11013/5998/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sholy P R, Advocate Sh. Babu M T Mattathil Muhamma Po Alappuzha Kerala-688525

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 162

F.No. N-11013/5999/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Remadevi.K., **Advocate**Sh. Kumaran.K.C
Nelliparambil House, Karumathra
P.O.Wadkkanchery, Thrissur Distt.Kerala680589

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 163

F.No. N-11013/6000/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sabu Joseph, **Advocate**Sh. A.M.Joseph
Ananickal House Thattekkadu P.O
Kothamangalam Ernakulam Distt.Kerala~686681

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 164

F.No. N-11013/6001/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Biju.A.V., **Advocate**Sh. Vasudevan.A.N
Aikkaraparambil House, Eroor, South,
Tripunithura Ernakulam Kerala~682306

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 165

F.No. N-11013/6002/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. A.V.Simon, **Advocate** Sh. A.V.Varghese Areeckal (H), Manjapra.P.O.Ernakulam Distt. Kerala-683581

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 166

F.No. N-11013/6003/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sajeeve.V.G., **Advocate**Sh. Gopalakrishna Panicker
Kadal Bhavan,
Valayanchirangara.P.O.Perumbavoor.Ernakulam
Distt. Kerala-683556

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 167

F.No. N-11013/6004/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Unni Bose, **Advocate**Sh. E.K.Bose
Erambath House Vadassery Kara Kottappady
P.O.Kothamangalam Kerala~686692

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 168

F.No. N-11013/6005/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Yamuna P.B., **Advocate**Sh. Pradeep P.P.
Panattil House, P.O.Madayikonam, Mapranam
Irinjalakkuda Thrissur Tamil Nadu-680003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 169

F.No. N-11013/6006/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Deepa.C.T., **Advocate** Sh. Harshan Madakkara Karuna, Po.Kakkad Kannur Distt. Kerala-670005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 170

F.No. N-11013/6007/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Beena.V, **Advocate**Sh. G.Jayaraghavan
Si, H.P.Enclave, Paruthely, Edapally Toll,
Ernakulam Distt.Kerala-682314

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 171

F.No. N-11013/6008/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. T.Biju Manohar, **Advocate**Sh. V.S.Thrivikraman Nair
Melathil Pn.85, Sree Varaham
Vallakkadavu.P.O.Trivandrum Kerala-695008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 172

F.No. N-11013/6009/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Pratheesh Prabha, **Advocate**Sh. Prabhakaran
Konippattu House, Selliampara P.O.Selliampara
Kara Adimaly Idukki Distt. Kerala-685561

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 173

F.No. N-11013/6010/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. M.J.Joseph Mannarth, **Advocate** Sh. M.M.Joseph Kodimatha Kottayam South P.O. Kottayam Taluk Kottayam Distt. Kerala-686013

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 174

F.No. N-11013/6011/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. C.V.Sabu, **Advocate**Sh. C.K.Vasu
Karunakara Sapthety Mandiram Building
Xii/79/D (1), Court Road, Muvattupuzha
Kerala-686661

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 175

F.No. N-11013/6012/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Kuriachan P.V., **Advocate**Sh. Varkey P.A.
Puthumana House, Mattakuzhi Varikoli P.O.
Puthencruz Via, Ernakulam Distt.Kerala-682308

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 176

F.No. N-11013/6013/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Binumol Joseph, **Advocate**Sh. Joby Francis
Kachapillil House, Parathodu Idukki P.O.
Kallarkutty Via, Idukki Distt.Kerala-685571

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 177

F.No. N-11013/6014/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Joby Joseph, **Advocate**Sh. P.D.Joseph
Panthallukkaran House, Aiswarya Nagar, West
Fort, Poothole P.O.Thrissur Distt. Kerala-680004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 178

F.No. N-11013/6015/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. T.Revi, **Advocate**Sh. Kunhikannan
Meethal House, Nettur P.O.Thalassery Kannur
Distt.Kerala-670105

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 179

F.No. N-11013/6016/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. P.V.Sanal Kumar, **Advocate**Sh. Karunan.P.V.
Vijaya Niwas, Pulliode Ummenchira (P.O),
Thalaseery (Via) Kannur Distt.Kerala-670649

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 180

F.No. N-11013/6017/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K.R.Sudhakaran, **Advocate**Sh. Usha C.R.
Koovaparambil House, Chattupara,
Machiplavu.P.O.Distt.Idukki Kerala~685561

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 181

F.No. N-11013/6018/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Remesan.P., **Advocate**Sh. M.P.Krishnan
Aswathi Apartment, Thalikavu Road, Kannur-1
Kannur Distt. Kerala-670001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 182

F.No. N-11013/6019/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ashok Kumar .C.P, **Advocate**Sh. A.P.Achuthan Nair
Kannathvalappil House, Arangottukara.P.O.
Varavoor (Via), Thrissur Distt.Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 183

F.No. N-11013/6020/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Salim.M., Advocate Sh. Mohammed Elias.A Thoppil, T.C. No.2/1875 (1) No.46, Veerabhadra Gardens, Pottakkuzhy Pattom Palace, P.O., Thiruvananthapuram Kerala~695004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 184

F.No. N-11013/6021/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Nirmala.P.K., **Advocate**Sh. Jayan.C.G
Nilavu Chirayampadath House
Parambil.P.O.Kozhikode Kerala-673012

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 185

F.No. N-11013/6022/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Avinash.E.K., **Advocate**Sh. M.K.Vasu
Chitapouranami Naravoor, Kuthuparamba (P.O.)
Kannur Distt. Kerala-670643

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 186

F.No. N-11013/6023/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Suba.M.B, **Advocate**Sh. Sasidharan .C.K.
Subal Bhawan, Chankarankattil House
P.O.Padiyoor, Irijnalakuda Kerala~680688

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 187

F.No. N-11013/6024/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Raveendran.P.K, **Advocate** Sh. Kunhikannan Souparnika Mangad. Chokli Kerala-670101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 188

F.No. N-11013/6025/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Muhammedali Kuttialiprath, **Advocate**Sh. Ummer Haji
Manikkoth House, P.O.Muzhakkunnu,
Thalassery Taluk, Kanuur Distt. Kerala~670673

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 189

F.No. N-11013/6026/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K.A.Javad, **Advocate**Sh. K.M.A.Latheef
Kottackattu Edakulangara P.O.Karunagapally
Kollam Distt.Kerala~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 190

F.No. N-11013/6027/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Joseph.E.V., **Advocate**Sh. E.C.Varughese
Elevummoottil House, Vellappara Post,
Pramadom Village, Konni Taluk, Pathanamthittaa
Distt. Kerala-689645

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 191

F.No. N-11013/6028/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. I.Sandhya Veni Jayaprakash, **Advocate** Sh. N.Jayaprakash J.P.Mahal, Kera 26, Balavinayaka Temple, Road, Kannankulangara Tripunithura, P.O.Ernakulam Dist. Kerala-682301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 192

F.No. N-11013/6029/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rathish.H, **Advocate**Sh. K.M.Haridas
Venattu House, Kuttipuzha Kunnukara
P.O.Ernakulam Distt.Kerala-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 193

F.No. N-11013/6030/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Raji M Balakrishnan, **Advocate**Sh. Balakrishnan.M.K
Alackal House Aimury.P.O.Kavumpuram
Perumbavoor Kerala-683544

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 194

F.No. N-11013/6031/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Radhika.C.R., **Advocate**Sh. C.N.Raghavan
Thushara H.No.34/366, Padivattom,
P.O.Edappally, Ernakulam Kerala-682024

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 195

F.No. N-11013/6032/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rajani.K.L., **Advocate** Sh. Rajesh.B. Keerthanam Cmc.26, Cherihala Tamilnadu-688524

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 196

F.No. N-11013/6033/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Apsara B P, **Advocate**Sh. Purushothaman A K
3 A2, Poonkunnam Appartments Punkunnam Po,
Thrissur Kerala~680002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 197

F.No. N-11013/6034/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Pradeep.V., **Advocate**Sh. N.Radhakrishnan
Vaishnaveeyam Manikyapuram~118 Near
Mahavishnu Temple Angadippuram Po
Perinthalmanna Taluk Malappuram Dist.Kerala~
679321

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 198

F.No. N-11013/6035/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Noufala.M.K., **Advocate**Sh. A.Mohadmmed Kassim
Tc~20/1234 (2), Karamana P.O., Trivandrum
Kerala~695002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 199

F.No. N-11013/6036/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Seeni Damodaran T.P., **Advocate** Sh. T.P.Damodaran Puthiya Pu7rayil House, P.O.Koyyam, Valakkai Taliparamba, Kerala~670142

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 200

F.No. N-11013/6037/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Varghese.M.K., **Advocate**Sh. M.R.Kurian
Moolan House, Koodalappadu,
Koovappady.P.O.Perumbavoor Ernakulam Distt.
Kerala-683544

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 201

F.No. N-11013/6038/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jayasree.S., **Advocate** Sh. Lt.Ravikumar.R. Cc8/515a, Sivatemple Lane, Near Tdhs Mattancherry, S.Cherlai Kochi Kerala~682002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 202

F.No. N-11013/6039/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. N.K.Paulosekuty, **Advocate**Sh. N.P.Korah
Njattumkalayil House Kadayirupp
P.O.Kolenchery Ernakulam Distt.Kerala~682311

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 203

F.No. N-11013/6040/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sujabai.P.B., **Advocate**Sh. P.M.Balan
Pandarikkal House P.O.Elthuruth, Thrissur Distt.
Kerala-680611

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 204

F.No. N-11013/6041/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Viji.K.P, **Advocate**Sh. Martin.C.A
Chemmannur House, P.O.Thamarayoor,
Kottapady, Thrissur Distt.Kerala~680505

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 205

F.No. N-11013/6042/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. C.K.Syed Mohamed Ali, **Advocate** Sh. Kunjumohammed Chenthara Hoyse, Library Road Perumbavoor Kerala-683542

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 206

F.No. N-11013/6043/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Joson Jacob, **Advocate**Sh. T.J.Jacob
Thachil House, Church Gate Road Angamaly
Basilika Nagar (Abnt3), Angamaly Po.Ernakumar
Distt.Kerala-683572

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 207

F.No. N-11013/6044/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rani.S.Gopinath, **Advocate** Sh. T.A. Rajesh Kumar Ekachakra Keerukuzhy.Po, Thumpamon Kerala-689502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 208

F.No. N-11013/6045/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Martin Joseph, **Advocate**Sh. Joseph
Thottumkara (H), P.O.Kudiyanmala, Naduvl Via
Kannur Distt. Kerala-670582

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 209

F.No. N-11013/6046/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Santha Kumar.K, **Advocate**Sh. N.Karunakaran
Tc 46/126, Kamaleswaram, Manacaud
Trivandrum Kerala~695009

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 210

F.No. N-11013/6047/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ashraf.I.K, **Advocate**Sh. Moideen Haji
H.No.5/2089 Kottaram Road Kottaram Colony,
113, Eranhippalam Kozhikode Kerala-673006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 211

F.No. N-11013/6048/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Letha M.S., **Advocate**Sh. Vinod K.R.
Nandanam, 48/2005 E, R.M.V.Road Elamakkara,
Po. Kochi Ernakulam Distt.Kerala~682026

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 212

F.No. N-11013/6049/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Preamkumar.N, **Advocate** Sh. Nanoo Nadukepurayil House Valiyakulam Cherukulanji P.O., Ranni Pathanamthitta Dist. Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 213

F.No. N-11013/6050/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K.K.Anandan, **Advocate** Sh. P.K.Kesavan Kunnel, Amparanirappel P.O., Bharanagananam, Kottayam Dt., Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 214

F.No. N-11013/6051/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. James O.T, **Advocate** Sh. O.C.Thomas Ookken House Wayanand Kunna, Angalam P.O Mananthavady, Wayanad (Distt.) - 670645

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 215

F.No. N-11013/6052/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Mani.T, **Advocate**Sh. Chinnaswamy
Divya Nivas, B- Street, Mananthavady, Wayanad
Distt. - 670645

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 216

F.No. N-11013/6053/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jawahar A.N, **Advocate** Sh. Narayanan Pillai Ayikkunnel House Near Milma Plant, Vaderi Arattuthara P.O. Mananthavady, Wayanad Distt. Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 217

F.No. N-11013/6054/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ike Mani, **Advocate**Sh. T.I.Mani
Thekkekara House, Poovanthuruthu Po. Kottayam
Kerala~686012

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 218

F.No. N-11013/6055/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. V.G.Surendran, **Advocate** Sh. Lt.Gopalan Chokkath Po. Mavoor, Kozhikode Kerala-673661

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 219

F.No. N-11013/6056/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. T.N.Sivadasan, **Advocate** Sh. K.K.Nanappan Sayed Muhammad Complex, C.P.Ummer Road, Kochi, Ernakulam Distt.Kerala-682035

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 220

F.No. N-11013/6057/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rajesh Kumar.R, **Advocate** Sh. N.P.Ramachandran Nair Thachilazhikathu Thekkathil Veedu, Uliyacovil (P.O), Kollam 691019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 221

F.No. N-11013/6058/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jeenu Abraham, **Advocate**Sh. Binny Joseph P
Palamattom, Muhamma.Po.Near
N.S.S.Karayogam, Alappuzha Kerala~688525

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 222

F.No. N-11013/6059/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ajay Kumar.K.G., **Advocate** Sh. E.Govinda Menon Sreekovil Santhi Nagar, Irinjalakuda (N), Thrissur Distt.Kerala-680125

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 223

F.No. N-11013/6060/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Babu K.V, **Advocate** Sh. Varappan K.P Kolengadan (H) Ayyanthole P/O. Thrissur ~ 3, Pin ~ 680003 Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 224

F.No. N-11013/6061/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Narayanan Kutty.N, **Advocate**Sh. G.K.Mohan
Thottakkara P.O., Ottapalam Palakkad
Distt.Kerala-679102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 225

F.No. N-11013/6062/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. V.Rajan, Advocate Sh. Chami Ezhuthachan Venmmarathil House, Mulanjur Po, Ottapalam Palakkad Distt.Kerala~679511

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 226

F.No. N-11013/6063/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Latha.M., **Advocate**Sh. Ajithlal.V.
Sowparnika Kanniyar Padam Chittur Po Palakkad
Distt.Kerala~678101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 227

F.No. N-11013/6064/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. V.Jinachandran, **Advocate**Sh. Vasudevan Nair T.G.
Krishna Priya Thukalssery Thiruvalla Po.
Pathanamthitta Distt. Kerala-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 228

F.No. N-11013/6065/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jaison Joseph P, **Advocate**Sh. P K Joseph
Pattamana House Koomanthodu Po
Karikkottakary Kannur Distt. Kerala-670704

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 229

F.No. N-11013/6066/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K.Mohandas, **Advocate**Sh. Kombi
Neerkode Kalam, Manchira, Chittur Taluk,
Palakkad Distt. Kerala-678101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 230

F.No. N-11013/6067/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Lekha.G., **Advocate**Sh. Rajiv Divakaran
Sabarigiri Nediyedath Road, North
Kunnumpuram Aims Ponekkara Po, Ernakulam
Distt.Kerala-682041

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 231

F.No. N-11013/6068/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Saju N.A., **Advocate**Sh. N.M.Abraham
Nediyalil House, Edayar P.O. Koothattukulam,
Ernakulam Distt. Kerala~686662

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 232

F.No. N-11013/6069/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Radhika K.K, **Advocate**Sh. Kishore Kumar.A.
Madhavam Arukizhaya, Manjeri
P.O.Malappuram Distt.Kerala~676121

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 233

F.No. N-11013/6070/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. P.Ajayakumar, **Advocate** Sh. Bhaskaran.I.V. Chandrika Karinkalkuzhi, Po. Kolachery Kannur Distt.Kerala~670601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 234

F.No. N-11013/6071/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jamuna P.R., **Advocate**Sh. P.R.Ramesh
Puliyampullil House, Kadavoor Village,
Kothamanagalam, Kothamangalam (Via)
Ernakulam Distt.Kerala-686671

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 235

F.No. N-11013/6072/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sheems Thomas, **Advocate**Sh. Thomas
Kairattuthadathil House Payyavur, Payyavur
P.O.Payyavur Village Thaliparamba Taluk
Kannur Distt.Kerala-670633

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 236

F.No. N-11013/6073/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. V.Jayadeva Narayanan, **Advocate** Sh. N.V.Iswara Iyer Venkateswara Garden, Karippode Po Palakkad Kerala-678503

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 237

F.No. N-11013/6074/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ashok Ammanchy, **Advocate**Sh. C.N.Ammanchy
Panthaplavil Poikayil House Keezhcherimel
Chengannur Po.Alapuzha Distt.Kerala-689121

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 238

F.No. N-11013/6075/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sashi Kumar.M, **Advocate** Sh. Damodaran Nair Pushpa Nivas S.R.K.Nagar Ottapalam~3 Kerala~679103

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.13 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 239

F.No. N-11013/6076/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Chacko V.U., **Advocate**Sh. V.C.Ulahannan
Varangalakudy, Venduvazhi, Karukadom
Po.Kothamangalam Via Ernakulam Distt.Kerala686691

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.07.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 240

F.No. N-11013/6077/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Bennychan.K., **Advocate**Sh. Kuriakose
Anandabhavan, Padinjarekara Po Vaikom
Kottayam Kerala~686146

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 241

F.No. N-11013/6078/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Tulasi Panicker, **Advocate**Sh. K.Damodara Panicker
49/28 D, Kausika, West Perandoor Temple Road,
Elamakkara Ernakulam Kerala-682026

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 242

F.No. N-11013/6079/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sumesh Meppattu, **Advocate**Sh. Gopalan
Meppattu House Thenkara B.O.Mannarkkad
Taluk Palakkad Distt.Kerala-678582

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 243

F.No. N-11013/6080/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Dileepkumar.R, **Advocate**Sh. K.Reghunathan Pillai
Latha Bhavan, Kizhakkanela Po.Parippally,
Kollam Distt. Kerala~691574

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 244

F.No. N-11013/6081/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sindhu.M., **Advocate**Sh. Sukumaran.P.
Madhavi Nilayam House, Po.Kavilumpara,
Thottilpalam Vatakara Taluk Kozhikode
Distt.Kerala-673513

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 245

F.No. N-11013/6082/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jiji Joseph, **Advocate** Sh. Joseph K.S Kunneamuriyil House, Ottathai Po.Taliparamba Kannur Distt.Kerala-670571

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 246

F.No. N-11013/6083/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Martin Thomas, **Advocate**Sh. E.T.Thomas
Edattel House, Kanhirangad Post, Karimbam Via
Taliparamba Kannur Distt.Pariyaram Panchayath
Kerala~670142

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 247

F.No. N-11013/6084/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Anilkumar K.N.Pillai, **Advocate** Sh. K.N.Pillai Sahyadri Olakettiambalam Mavelikara Kerala-690510

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 248

F.No. N-11013/6085/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Hanitha.K., **Advocate** Sh. Murali Krishnan .A.P. Harinivas, 6/832, Pechiyaman Nagar, Kalpathy Po, Palakkad Taluk & Distt. Kerala-678003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 249

F.No. N-11013/6086/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Bijukumar.J., **Advocate**Sh. S.Jayapalan Unnithan
Panayil Veedu, Poothakkulam.Po.Kollam
Distt.Kerala~691302

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 250

F.No. N-11013/6087/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Subrahmanya Bhat.M., **Advocate**Sh. Sham Bhat K.K
Mugulthimoole House, Nettanige Village Post
Kinningar Kasargod Taluk & Distt.Kerala671543

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 251

F.No. N-11013/6088/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rajesh .V.P., **Advocate** Sh. Kanaran.V.P. Padichery-H, Ambalapoyil Nanminda Kozhikode Distt. Kerala-673032

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 252

F.No. N-11013/6089/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jayashreeamma.K, **Advocate**Sh. Nandakumar.M.R.
Sreeshyam, Kottarkavu Mavelikara, Alappuzha
Distt. Kerala-690101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 253

F.No. N-11013/6090/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Baburajan Kolarath, **Advocate**Sh. V.V.Narayan Nambiar
M.C.House Paleri, Po. Mamba, Kannur
Distt.Kerala~670611

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 254

F.No. N-11013/6091/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Maya Rajesh, **Advocate** Sh. N.C.Rajesh Vaisakham-Devikulam Idukki Distt.Kerala-685613

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 255

F.No. N-11013/6092/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K.Santhi, **Advocate** Sh. C.V.Madhusoodhanan Thekket House, Plavinchodu, West Kadungalloor, Aluva Kerala~683110

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 256

F.No. N-11013/6093/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sasikumar.V.K, **Advocate**Sh. V.Achuthan
Devayanam Po.Palloor, Mahe Puducherry673310

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 257

F.No. N-11013/6094/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rekha C Nair, **Advocate**Sh. N.C Mohan
Aramam Broadway Road Perumbavoor Kerala683542

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.10.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 258

F.No. N-11013/6095/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sudevan Mamiyiil Mukkath, **Advocate** Sh. Sreedharan M.M. Pranavam Mamiyil Mukkath Po. Olavanna Kozhikode Distt.Kerala-673019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 259

F.No. N-11013/6096/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. P.Noor Zameer, **Advocate**Sh. Pareed Bava
Nadackal House Vengallore Po. Thodupuzha
Idukki Distt.Kerala-685608

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 260

F.No. N-11013/6097/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. V.N.Mohanadasan, Advocate Sh. V.A.Narayanan

Veliyath House, South Aduvassery.P.O.Chengamanad Aluva Eranakulam Distt.Kerala-683578

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 261

F.No. N-11013/6098/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. S.Ramesh Babu, **Advocate**Sh. T.K.Sreedharan Nair
Sreenikethanam Veliyannoor P.O. Kerala686634

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 262

F.No. N-11013/6099/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Shabeena Raj P.V., **Advocate** Sh. P.V.Rajan Bhavana Near University Centre P.O.Melur Thalassery Kanuur Distt.Kerala-670661

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 263

F.No. N-11013/6100/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Premkumar.K., **Advocate**Sh. Lt.U.Kunhiraman
Keeneri House Peringome Amsom, Arvanchal
Aravanchal, Po. Kannur Distt. Kerala~670307

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 264

F.No. N-11013/6101/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Mujeeb Rahiman .P., **Advocate**Sh. Assan.P.
Palamadathil Villa Peruvallur.Po. Kondotty
Malappuram Distt.Kerala-673638

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 265

F.No. N-11013/6102/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Pamala.P.K., **Advocate** Sh. Sajeev.S Mangalath House, Xii/745, Panayappilly Cochin Kerala-682002

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 266

F.No. N-11013/6103/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Prameela.M., **Advocate**Sh. Lt.M.Velayudhan
Nangiariyil House, Parambil Po. Kozhikode
Distt.Kerala-673012

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 267

F.No. N-11013/6104/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Ambika A.C, **Advocate** Sh. Lt.A.Chandran Panchami House, Kommeri Po. Kozhikode Distt.Kerala-673007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 268

F.No. N-11013/6105/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Muraleedharan.P., **Advocate**Sh. Lt.P.Kanarakurup.
Puranthodath (H) Nadakkuthazha (Po) Vatakara (Via) Kozhikode Kerala~673104

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 269

F.No. N-11013/6106/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Shamir.K.P., **Advocate** Sh. Vasudevan.K.P. Kollompadikkal Vattoli Po.Kakktti Kerala-673510

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 270

F.No. N-11013/6107/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Mohamed Haneefa.N, **Advocate** Sh. Lt.N.Ali Mohammed Mahar Manzil, Anjappura, Parappanangadi, Malappuram Distt. Kerala-676303

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 271

F.No. N-11013/6108/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Prakash.K.Paul, **Advocate**Sh. Kunhipaily
Kizhakkeyil House Kuttikkol Post, Kannur Distt.
Kerala-670562

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 272

F.No. N-11013/6109/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Mani.K.C., **Advocate**Sh. Benny Varghese
G.J.Karath Po Panayur Via Vaniamkulam
Palakkad Distt.Kerala~679522

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 273

F.No. N-11013/6110/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jayalekshamy K.V.P., **Advocate**Sh. V.Padmanabhan
Kadavithara House Eramalloor Po. Cherthala
Alappuzha Kerala~688537

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.01.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 274

F.No. N-11013/6111/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. M.Sabu, **Advocate**Sh. S.Manoharan
Pulivila House S.N. Param Pavithre Swaram Po.
Kollam Distt.Kerala-691524

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 275

F.No. N-11013/6112/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Gopakumar.C.B, **Advocate** Sh. Balakrishna Pillai Pranavam Devinagar-54a Thekkevila Po.Kollam Kerala-691016

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 276

F.No. N-11013/6113/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. George Joseph, **Advocate**Sh. I.C.Joseph
Ittankulangara House Kurumulloor Po.
Kanakkary Via Kottayam Distt.Kerala-686632

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 277

F.No. N-11013/6114/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. George Joseph, **Advocate**Sh. Joseph
Thachiyath House Oonnukal Po. Kothamangalam
Ernakulam Distt.Kerala-686693

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 278

F.No. N-11013/6115/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ganesha B., **Advocate** Sh. Lt.Batya Chettiyar Bbc Compound Badiadka Post Peradala Kasargod Kerala-671551

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 279

F.No. N-11013/6116/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Alphonsa.P.G, **Advocate**Sh. Babykutty P.G.
C/O Vilakath Puthen Veedi Anandpally Po.
Adoor Pathanamthitta Distt.Kerala-691525

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 280

F.No. N-11013/6117/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. P.K.Soman, **Advocate**Sh. P.K.Damodharan
Padiyakandy House, P.O.Naminda Kozhikode
Distt.Kerala~673613

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 281

F.No. N-11013/6118/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Bhavitha.B, **Advocate**Sh. Lt.Bharathan.K.
Lakshmi Nivas, Kallamkote Kanayankode
Kuruvangad Po. Koyilandy Kozhikode Kerala673720

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 282

F.No. N-11013/6119/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Heeshma.M., **Advocate**Sh. Haridasan.M.
Adiyottil, Azhinhilam Po.Via- Farook College
Malappuram Distt.Kerala-673632

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 283

F.No. N-11013/6120/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Preman.K.M., **Advocate**Sh. Padmanabhan.T.K.
Kunnappoyil Meethal House Thodannur
Po.Kerala~673541

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 284

F.No. N-11013/6121/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rajan.Kudumabathil, **Advocate**Sh. Kunhiraman.K.
Sukrutham Melakkam Manjeri Malappuram
Kerala-676123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 285

F.No. N-11013/6122/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Shenija.K., **Advocate**Sh. Vijunath N.
Aishwarya (H) Vallopurathkandy Po.Pavandoor
Kozhikode Kerala~673613

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 286

F.No. N-11013/6123/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Gangadharan.K., **Advocate**Sh. Govindan.K.
Kuttamath Ponamalam Cheruvathur
Po.Kasaragod Distt.Kerala~671313

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 287

F.No. N-11013/6124/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sankar Ram.N., **Advocate**Sh. M.R.Narayanan Nair
Chathattil Devalkom Post Kottayam Distt.Kerala686004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 288

F.No. N-11013/6125/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Priya.V, **Advocate**Sh. M.Viswanathan Unni Nair
Nandanivas Po.Nit Calicut Kerala-673601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 289

F.No. N-11013/6126/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Kavitha.N.Nair, **Advocate**Sh. Satish Kumar Nair
Somendu Melathumukku Vilappilsala Po
Trivandrum Kerala~695573

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.02.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 290

F.No. N-11013/6127/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Muhammed Salahudheen.P.V., **Advocate** Sh. Aboobacker.P.V. Puthiya Veettil, Mangalodayam Chiyanoor Po.Kokkur Malappuram Distt.Kerala~679591

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 291

F.No. N-11013/6128/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. S.M.Sethu Raj, **Advocate** Sh. K.P.Madhusoodhana Kaimal Sethu Bhavan T.Kavala Po.Vazoor Village Changanacherry Taluk Kottayam Distt.Kerala~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 292

F.No. N-11013/6129/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rajitha.K.R., **Advocate**Sh. Lt.Pradip Kumar
Pradip Peramba. Po. Koyilandy Taluk Kozhikode
Distt.Kerala~

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 293

F.No. N-11013/6130/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Roopa A.P., **Advocate** Sh. S.Ajayakumar Tc 3/516 Thiruvananthapuram Muttada Kerala-695025

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 294

F.No. N-11013/6131/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Smitha.K., **Advocate**Sh. Raveendran.C.V.
Thejaswnini Cherikkavalappu Chathamath Po.
Nileshwaram Kasaragod Distt.Kerala~671314

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 295

F.No. N-11013/6132/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Vavitha.S.Nair, **Advocate**Sh. V.N.Soman Nair
Kailas Home, Eeclapattey Mnttil Po Mnttil
Kalpetta Kerala~673121

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 296

F.No. N-11013/6133/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Siby V.C., **Advocate**Sh. Joseph Cherian
Vettoor House Ettumanoor Kerala-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 297

F.No. N-11013/6134/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Naveenraj K.J, **Advocate** Sh. Lt.Jayaram K. Sri Bhagavathi Hillside Cross Road Badaje Village Osangady Manjeshwar Post & Taluk Kasargod Distt.Kerala-671323

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 298

F.No. N-11013/6135/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Joseph Sebastian, **Advocate**Sh. K.J.Sebastian
Kandathil House Ezhacherry Po. Pala Kottayam
Kerala~686651

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 299

F.No. N-11013/6136/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Chithralekha.M, **Advocate**Sh. Sreedharan Nambiar
Alokandy House Po. Ekarool Unnikulam
Kozhikode Distt.Kerala~673574

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 300

F.No. N-11013/6137/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Mrs.Smitha.A.Bhadran, **Advocate**Sh. N.Samandha Bhadran
Sreekantham Kulangarabhagom Chavara
Po.Kollam Distt.Kerala~691583

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 301

F.No. N-11013/6138/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jayakumar.P.M, **Advocate**Sh. Lt.P.Madhavan Namboothiri
Puliyasseri Mana Main Road Mannarkkad
Po.Mannarkkad Taluk Palakkad Distt.Kerala678582

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 302

F.No. N-11013/6139/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. M.V.Bhaskaran, **Advocate**Sh. Lt.Ambadi
Muthilath Valappil Machippallil House
Panathady Po.Panathady Rajapuram Via
Kasargod Distt.Kerala-671532

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 303

F.No. N-11013/6140/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Vivek Kumar B.P., **Advocate** Sh. Karunakaran P.P. Surabhi Chakkarakkal Po. Mowanchery Kannur Distt.Kerala~670613

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.04.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 304

F.No. N-11013/6141/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. C.T.Basheer, **Advocate**Sh. C.T.Moideen
Cheeran Thodika House Karad Post Wandoor Via
Malappuram Distt.Kerala-679339

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 305

F.No. N-11013/6142/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Jayasree.S.V., **Advocate**Sh. V.Velayudhan Nair
Shangrila T.C.13/1018, Kra (B-22), Kannamoola
Medical College Po.Thiruvananthapuram Kerala-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 306

F.No. N-11013/6143/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. J.R.Padmakumar, **Advocate** Sh. Raghavan Nair P.K. Radhamandiram Nannattukavu Pothencode Po. Trivandrum Kerala~695589

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 307

F.No. N-11013/6144/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Manoharan.P., **Advocate**Sh. Pakyam Chettiar
Siva Kripa Kks-115 (A) Vivekananda Lane
Kariyam Sreekariyam Po. Thiruvananthapuram
Kerala-695017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 308

F.No. N-11013/6145/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Shylaja.A.M., **Advocate** Sh. Sorab Ahmmed Koya Surya Holidays, Sivaganaga Estate, Observatory Road, Kodaikanal Dindigul Distt.Kerala~624101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 309

F.No. N-11013/6146/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sasila.N.P., **Advocate**Sh. Mohanan.V.K.
Vallam Kam Dathil House Po.Ummathur Via
Parakkadavn, Vatakara Taluk Kozhikode
Distt.Kerala-673509

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.05.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 310

F.No. N-11013/6147/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Prabhakaran.N., **Advocate**Sh. Sankaran.N
Sree Nivas Po. Madappally College Vatakara-2
Kozhikode Distt.Kerala-673102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 311

F.No. N-11013/6148/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Gikku Jacob, **Advocate**Sh. Kurian Jacob
Sukrith Sanathan Enclave Gurudeva Road Near
Rob Kathrikadavu Kallor Ernakulam Kerala682017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 312

F.No. N-11013/6149/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Vinaya Kumari I, **Advocate**Sh. B.Krishna Kumar
4b, St.George Towers, Near St.George Orthodox
Church Road, Palarivattom Ernakulam Kerala682025

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 313

F.No. N-11013/6150/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Anoop.A.K., **Advocate**Sh. Princy V.
Aiswarya Areakkara Naduvattam Po. North
Beypore Kozhikode Distt.Kerala-673015

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 314

F.No. N-11013/6151/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Bitty Sudheer, **Advocate**Sh. V.Sudheer
Bhadradeepam Decent Juncition Po.Kollam
Kerala-691577

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 315

F.No. N-11013/6152/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Gopakumar.P.K., **Advocate**Sh. Lt.V.A.Kesavan Nair
Puthenpurackal House, Pathiyoor East Keerikkad
Po.Alappuzha Distt.Kerala~690514

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 316

F.No. N-11013/6153/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Hema. R., Advocate Sh. S.Parameswaran Nair Ampeethara Kizhakkathil, Kandallor North Pattolimarker Po. Kayamkumal Kerala-690531

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 317

F.No. N-11013/6154/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Ashamol.A.O, **Advocate**Sh. Renjith.R
Abhilash Bhavan Vazhoor East.Po. 18th Mile,
Kottayam Kerala-686504

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 318

F.No. N-11013/6155/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Pradeepkumar.O., **Advocate**Sh. O.Kunhikannan
Odhayoth House, Mission Compound Po. Chovva
Kannur Kerala-670006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 319

F.No. N-11013/6156/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Alex George, **Advocate**Sh. Lt.E.A.George
Eruthickal House, Muaambalam Po. Kottayam
Distt.Kerala~686004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 320

F.No. N-11013/6157/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rajesh Kumar T.K., **Advocate**Sh. T.K.Krishnan
Sooryodayam Thalodil House Opp. Armed
Reserve Police Camp, Hill Palace, Cochin Palace
P.O.Thripunithura Kochi Kerala-682301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 321

F.No. N-11013/6158/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sajikumar P.G, **Advocate**Sh. P.K.Gopalan
Sree Mandiram Elakolloor P.O.Konni
Pathanamthitta Distt.Kerala-689691

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 322

F.No. N-11013/6159/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. M.K.Narayanan Potty, **Advocate**Sh. R.Krishnan Empran
Chithiramadom Memury Po. Manjoor Village
Kottayam Distt.Kerala~686611

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 323

F.No. N-11013/6160/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Anil Kumar.S, **Advocate** Sh. Sreedharan.K.R. Kattumattathil House, Pezhumkavala, Erattayar Road, Kattappana Po.Idukki Distt.Kerala-685508

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 324

F.No. N-11013/6161/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Shabna.P., **Advocate**Sh. Satheesh P.C.
Sheethal Thottungal P.O.Ramanattukara
Kozhikode Kerala~673633

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 325

F.No. N-11013/6162/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Leyo Sebastian, **Advocate**Sh. M.M.Devassy
Moolan House Azhakam Po. Mookkannorr
Ernakulam Distt.Kerala~683577

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 326

F.No. N-11013/6163/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Subin Raj.M, Advocate Sh. P.K.Sukumaran Shinde House Nutstreet.Po. Near Pulinholi School, Pazhamkave Vatakara Kerala~673104

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 00.10.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 327

F.No. N-11013/6164/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Madhusoodhanan.K, **Advocate**Sh. Krishnan.V.V
Vayal Veedu Udayapuram Kodoth Village Po.
Kodoth Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 328

F.No. N-11013/6165/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Aby.P.C., **Advocate**Sh. P.P.Cherian
Palliyampuram House Varadoor .P.Owayanand
D.G.Kerala~673591

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 329

F.No. N-11013/6166/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sunil Kumar P.P., **Advocate**Sh. P.P.Sankaran
Kavithalayam Ambalam Road Mandur Post
Kannur Kerala-670501

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 330

F.No. N-11013/6167/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. N.Sarat Chandra Menon, **Advocate** Sh. K.Narayana Menon Sree Vijay Dra 71 Cutchery Road Kollam Kerala-691013

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.12.14 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 331

F.No. N-11013/6168/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Radhakrishnan. C, **Advocate** Sh. Krishnan.K Chalil House Bengalam, P.O, Kakkat Madikkai Kasaragod, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 332

F.No. N-11013/6169/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Prasoon Nambiar K.O, **Advocate** Sh. T.V.Prabhakaran Nambiar Sreeprabha Aram Mile Kannur Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 333

F.No. N-11013/6170/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Saji Joseph, **Advocate**Sh. T.L.Joseph
Saji Thekkanatt Advocate Thannitheruve
Pulpally, Wayanand Kerala 673579

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 334

F.No. N-11013/6171/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sankaran Chandroth, **Advocate**Sh. Chathu
Lakshmy Near Public Library Vatakara Kerala673101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 335

F.No. N-11013/6172/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Santosh Kumar P.K., **Advocate**Sh. R.K.Kunhikannan Nambiar
Shreyas Therur Po. Edayannur Kannur
Distt.Kerala-670595

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 336

F.No. N-11013/6173/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Subash T, Advocate Sh. Balakrishnan T Indeevaram-Pna-Road Karuvambram West Post Manjeri Uk Tower Court Gate Manjeri Malappuram Kearala-676123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 337

F.No. N-11013/6174/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Anil Ram, **Advocate** Sh. S.Ravindranathan Pillai Santha Sadanam Desom Aluva Ernakulam Distt.Kerala-683102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 338

F.No. N-11013/6175/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rajendran Pillai.S., **Advocate**Sh. Sundaresan Pillai.
17/65, Thundukattil Veedu Punalur Via,
Pathanapuram Taluk Kollam Distt.Kerala691508

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 339

F.No. N-11013/6176/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Radhakrishnan.K, **Advocate**Sh. Kunjan.K.K.
Kallelil House, Varappetty Po. Kothamangalam
Ernakulam Distt Kerala-686691

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 340

F.No. N-11013/6177/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sivakumar N, **Advocate**Sh. N.Narayana Pillai
Kodiyattuputhen Veddu Kizhakkekara
Kottarakkara Po Kollam Kerala-691506

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 341

F.No. N-11013/6178/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Babu Sankar R, **Advocate**Sh. Renga Swamy K.S.
H.No.153 Vishnathukavu Nagar
Thirumullavaram Kollam Kerala-691012

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 342

F.No. N-11013/6179/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Arul P., **Advocate** Sh. Parthan N Kattuvila Veedu Vendar Po Kotarakkara Kollam Kerala~691507

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 343

F.No. N-11013/6180/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Anil Kumar.G, **Advocate** Sh. V.Gopalakrishna Pillai Krishna Thazhamel, Anchal Po. Kollam Distt.Kerala-691306

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 344

F.No. N-11013/6181/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ambili K.R, Advocate Sh. K.S.Ramankutty Pullanplavil Alummoodu P.O., Mampuzha-691577 Distt. Kollam Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 345

F.No. N-11013/6182/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Mohan M, Advocate
Sh. A P Govindan Nair
Sree Shankari Po Haripuram Via
Anandashramam~671531 Distt. Kasaragod
Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 346

F.No. N-11013/6183/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Krishnadas P Nair, **Advocate** Sh. N.Prabhakaran Nair Mangalath House, Thuruthissery, Mekkad P.O.~ 683589 Distt. Ernakulam

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 347

F.No. N-11013/6184/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. A C Jayamohanan, **Advocate** Sh. Late Kodoth Ragavan Nair Kodoth House, Manadkam Post Via Chengala-671541

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 348

F.No. N-11013/6185/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sukumaran Nair E, **Advocate** Sh. Kunhambu Nair Lakshmi, Chemmatam Vayal Balla Post-671531 Distt. Kasaragod Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 349

F.No. N-11013/6186/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Visswanathan K.K, **Advocate** Sh. Kannan Nambiar Kankananchalil Road, Varadool Muyyam. P.O. Karimbam Via-670142

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 350

F.No. N-11013/6187/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sujith Chandran H, **Advocate** Sh. R Hemachandran Nair Karthika, S.V.Nagar 24 Pattathanam Po Ayathil-691021

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 351

F.No. N-11013/6188/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rupa Babu S, **Advocate**Sh. Sudarsanababu
Sreeragam, Back Of St. Vincent Convent School,
Perumpuzha P.O. Keralapuram Kollam~691504

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 352

F.No. N-11013/6189/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Priya P.A, **Advocate** Sh. Anandad P M H.No. 10/1588c, Amaravathy Fort Kochi-682001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 353

F.No. N-11013/6190/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Anju Rajendran, **Advocate**Sh. K. Rajendran
Aswathy, Janani Nagar-23a Town Limit
Kadappakkada P.O. 691008

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 354

F.No. N-11013/6191/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Prathibha K, **Advocate** Sh. K.P.Krishnan Pushpa Nivas Po. Temple Gate Thalassery Kannur Kerala~670102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 355

F.No. N-11013/6192/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K.Divakaran Nayar, **Advocate**Sh. K.Padmanabhan Nayar
Parijatham A R Road Arukizhaya Manjeri
Malappuram Kerala~676121

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 356

F.No. N-11013/6193/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sudheer P.K., **Advocate**Sh. Krishnan Kutty Nair
Pellippurathu Kozhikodu S.V.Market P.O.
Karunagappally Kollam Kerala~690573

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 357

F.No. N-11013/6194/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jayachandran M., **Advocate**Sh. Madhavan Pillai
Kanjickal House Edappallycotta Po. Panmana
Chayara Kollam Kerala~691583

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 358

F.No. N-11013/6195/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. P.K.Soman, **Advocate**Sh. P.K.Damodharan
Padiyakandy House, Po. Nanminda Kozhikode
Distt.Kerala-673613

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 359

F.No. N-11013/6196/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jayachandran, **Advocate** Sh. Gopinath Sreejaya Chitoor Road Manapulikavu~678013

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 360

F.No. N-11013/6197/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Balakrishna Shetty V, **Advocate**Sh. Late Babu Shetty
Vanande House, Shiriya Post & Village, Via
Kumbla-671321

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 361

F.No. N-11013/6198/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ramanunni P, **Advocate** Sh. M Krishnankutty Krishna Nivas Kalluvazhi Po, Thiruvazhiyode~ 679514

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 362

F.No. N-11013/6199/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Anoop Kumar N, **Advocate** Sh. K C Narayanan Nair Chinmaya Kripa, Puthur Palakkad~78001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 363

F.No. N-11013/6200/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Satheesh Kumar N, **Advocate** Sh. Narayana Pillai G Mayakottaram Mullassery Road Karakulam~ 695564

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 364

F.No. N-11013/6201/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Raveendran. B, **Advocate**Sh. Kodoth Kelu Nair
Cc 2a Chinmaya Colony, Vidyanagar Post
Kasaragod Village~671123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 365

F.No. N-11013/6202/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Kusalan P P, **Advocate**Sh. Sivagovindan
Krishna Plot No 101 Kshb Colony, Palappuram
Ottapalam~679103

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 366

F.No. N-11013/6203/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Santhosh Kumar M, **Advocate** Sh. Madhavan Pillai Shreyas Snra 73-A, Kariyam Powdikonam Po Thiruvananthapuram Kerala-695588

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 367

F.No. N-11013/6204/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rajesh.M, **Advocate**Sh. K.Vidyasagaran
A-4, Thushara House Santhi Colony
Chandranagar Palakkad Kerala-678007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 368

F.No. N-11013/6205/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Murali Manohar.R, **Advocate**Sh. Ramakrishnan Nair
Val Sala Vilasam Velloorkunnam Muvattupuzha
Market Po. Ernakulam Distt.Kerala~686673

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 369

F.No. N-11013/6206/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Manjula.R, **Advocate** Sh. Rajeeve.P.D Kuruppath House Alampallam Chandranagar Post Palakkad Kerala-

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 370

F.No. N-11013/6207/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Pramod Kumar K, **Advocate** Sh. Balan K Bala Vihar Post Chowa Kannur Kerala-670006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 371

F.No. N-11013/6208/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sidhardhan.S, **Advocate** Sh. N.Sivanpillai H.No.235, Girinagar Cochin Ernakulam Kerala-682020

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 372

F.No. N-11013/6209/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Sangeetha Balakrishnan, **Advocate** Sh. Balakrishnan .P Krishna Palakulangara Taliparamba Kannur Kerala-670141

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 373

F.No. N-11013/6210/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sudhakaran Nair.K, **Advocate**Sh. Krishna Pillai
Makam Krishna Mandiram Kizhakkanela Po
Parippally Kollam Kerala~691574

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 374

F.No. N-11013/6211/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Girish Kumar.V, **Advocate** Sh. C.G.Viswanadhan Karthika Behind Canara Bank Hospital Road, Tripunithura Ernakulam Distt. Kerala-682301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 375

F.No. N-11013/6212/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Noushad.Pm, **Advocate**Sh. Abdul Aziz.Pm
Tp 8/32 B, Palamdathil House Neerolpalam
Thenhipalam Post Malappuram Kerala~673636

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 376

F.No. N-11013/6213/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Babu P.L, **Advocate**Sh. Lakshmanan P P
31/319 Arvindam Ullas Nagar Thekkumbhagam
Tripunithura Ernakulam Kerala~682301

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 377

F.No. N-11013/6214/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Suseela M, Advocate Sh. Madhavakaimal S 1908-A/47, (1181/33)Aiswarya Santhi Lane Chalikkavattom Vennala Po. Ernakulam Kerala-682028

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 378

F.No. N-11013/6215/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Minni Gopinath, **Advocate**Sh. K.Balakrishnan
Gokulam Thekkecherupilly Cherupilly Road Azad
Kallor Kochi Ernakulam Distt.Kerala-682017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 379

F.No. N-11013/6216/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rajkumar K.R, **Advocate**Sh. N.Reghunandana Menon
Thathampilli House Warriam Road Kochi
Ernakulam Kerala-682016

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 380

F.No. N-11013/6217/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Chithra A C, **Advocate**Sh. Chatha V P
Apsara Alankode Po Changarmkulam
Malappuram Kerala~679585

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 381

F.No. N-11013/6218/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Retnakumar N.K, **Advocate**Sh. Kesavapillai
Vrindavan Durgadevi Temple Lane Kootapana
Aralumoodu Po. Trivendram Distt.Kerala695123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 382

F.No. N-11013/6219/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sreenivas V Pai, **Advocate** Sh. N. Venketeshwara Pai Kammathi Parambil Sree Nivas Thazhathangady Po Kottayam Kerala~686005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 383

F.No. N-11013/6220/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sreekumaran.K, **Advocate**Sh. Krishnan Nair K
Tc 29/731/2 Sreepadmam Palkulangara
Trivandrum Thiruvananthapuram Kerala695024

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 384

F.No. N-11013/6221/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Shine G Kurup, **Advocate**Sh. V R Ramakurup
Ettikalayil House Mandiram Po Ranni
Pathanamhitta Kerala-689672

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 385

F.No. N-11013/6222/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Anoop K.R, **Advocate** Sh. K Raghavan Kalliath House Near Aeo's House Manjeri Malappuram Kerala~676121

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 386

F.No. N-11013/6223/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Pramod Kumar E A, **Advocate** Sh. Raghavan Adiyodi Maratta House Po Punnol Thalassery Kannur Kerala-670102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 387

F.No. N-11013/6224/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Reshmi K.M, **Advocate** Sh. E.B.Sarathchandran Edattu House Malikappady Meenadom Kottayam Kerala-686516

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 388

F.No. N-11013/6225/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ahees .S, **Advocate**Sh. Sankaranarayanan Namboory
Naramangalam Valavoor Po Marangattupilly Via
Kottayam Kerala-686635

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 389

F.No. N-11013/6226/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Geetha Sankar.L, **Advocate**Sh. K.S.Sankara Pillai
Manikunnathu Puthenpurayil Manikunnam
Kottayam West Po Kerala0686003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 390

F.No. N-11013/6227/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Pratheesh A, **Advocate**Sh. Choyikutty
Areekkara Eravannur Po Narikkuni Kozhikode
Kerala~673585

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 391

F.No. N-11013/6228/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Anil Kumar, **Advocate** Sh. K.Maniyan Pillai Ngp/Ix/397, Aikkara Vila Needu Venjaramoodu Po. Nedu Mangad Taluk Venjaramoodu Thiruvananthapuram Kerala~695607

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 392

F.No. N-11013/6229/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. M.Pradeep, **Advocate**Sh. C.Manoharan
Manorama Mandiram Manchailakom
Po.Trivandrum Thiruvananthapuram Kerala695503

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 393

F.No. N-11013/6230/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. A.Radhakrishnan, **Advocate**Sh. P.Appukuttannair
Peeyoosha Kidayarakonam Venpakal Po.
Neyyattinkara Kerala~695123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 394

F.No. N-11013/6231/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Prakashkumar R., **Advocate**Sh. N.Raghavan Pillai
Pavithram Kadappa Mynagappally Kollam
Kerala-690519

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 395

F.No. N-11013/6232/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Vasantha Ashok C, **Advocate**Sh. P. Ashok
Avanielippodu Vattiyoorkavu
Thiruvananthapuram Kerala~695013

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 396

F.No. N-11013/6233/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. V.Ajitkumar, **Advocate** Sh. Vamadevan Shiva Mandiram Vengoor Po Vengoor Kollam Kerala-691533

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 397

F.No. N-11013/6234/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Satheesha K, **Advocate** Sh. Shankara Kotekani Shivashailam Gange Po Ramdas Nagar Kasargod Kerala-671125

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 398

F.No. N-11013/6235/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Viswambharan K.P, **Advocate**Sh. Samikutty
Aiswarya Viruthassery Vayal Puthiyangadi Po
Kozhikode Kerala-673021

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 399

F.No. N-11013/6236/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sivadasan V R, Advocate Sh. V.S. Raman Vadakke Veedu Odanur Parli Po Palakkad Kerala-678612

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 400

F.No. N-11013/6237/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. G.Yadunadhan, **Advocate**Sh. Lt.P.K.Govindan
Adot House Po.Ajanur Anandashram Via
Kasargod Distt.Kerala~671531

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.15 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 401

F.No. N-11013/6238/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rajesh P.K, **Advocate**Sh. Bhaskaran P.K
Kalayadath House Edakkad Post Calicut
Kozhikode Kerala-673005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 402

F.No. N-11013/6239/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. G.Naresh Kumar, **Advocate**Sh. R.Gopinatha Kurup
Manjusha Kannanchira House Mathilbhagom
Thiruvalla Po Pathanamthitta Kerala-689101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 403

F.No. N-11013/6240/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Prajitha P.P, **Advocate**Sh. Reghunathan Ayikkal
Ayikkal House Koran Peedika Morazha Po.
Morazha Kannur Kerala-670331

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 404

F.No. N-11013/6241/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Vinod.V, **Advocate** Sh. M.Vijayadharan Pillai Vijaya Nivas Kottakkakom Perinad Po. Kollam Kerala-691601

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 405

F.No. N-11013/6242/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Sandhyarani, **Advocate** Sh. Ramanatha Prabhu N Narayanam Perole Nileshwar Kasargod Kerala-671314

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 406

F.No. N-11013/6243/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Hari C.G, Advocate
Sh. C.Gopalakrishnan
Chilampath House Parassery Post Kongod
Palakkad Kerala-678631

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date . for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 407

F.No. N-11013/6244/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Arshad Hussain T.P, **Advocate**Sh. Hussain P
Shanthi Mahal Chungam Thamarassery Post
Kozhikode Kerala-673573

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 408

F.No. N-11013/6245/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Seema E. George, **Advocate** Sh. Glenny Mathew C Cheeran Tharakan Kallur Po. Thrissur Kerala-680317

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 409

F.No. N-11013/6246/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. T.G.Sasidharan Pillai, **Advocate**Sh. Gopala Pillai
Thattarethu Kadakkad South Pandalam Po
Pathanamthitta Kerala-689501

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 410

F.No. N-11013/6247/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Sujana.S, **Advocate**Sh. K.J.Ramdas
Kuttikkad House Nattukkal Post Chittur Palakkad
Kerala-678554

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 411

F.No. N-11013/6248/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sanu N.V, **Advocate**Sh. Viswanathan
Nikerthil (H) Cmc~20, Cherthala P.O., Alappuzha
(Distt) Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 412

F.No. N-11013/6249/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Johnson.P.V, **Advocate** Sh. P.M.Varkey Poovanpuxhakal House Poomala Po. Thrissur Kerala~680581

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 413

F.No. N-11013/6250/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K.K.Shanly, **Advocate**Sh. K.A.Karthikeyan
Koottala House, Post Kanjany Pandara Thil
Shopping Complexm Kerala~680612

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 414

F.No. N-11013/6251/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Bijubalan M.B., **Advocate**Sh. Balan.M.S.
Mundanatt House Ayyanthole P.O., Thrissur Distt. 680003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 415

F.No. N-11013/6252/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Vivek P.R, Advocate Sh. Raveendranathan Pandarikkal House Karamuck, Kandassankadavu P.O, Thrissur Distt. Pin 680613

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 416

F.No. N-11013/6253/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Viswanathan K.V., **Advocate**Sh. Lt.E.Rafhava Warrier
F-8, North Park Apartments, Block -2, Kallingal
Lane Thiruvambadi Po Thrissur Distt.Kerala680022

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 417

F.No. N-11013/6254/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Mrs.Jolima George, **Advocate**Sh. Thomas Joseph
Moolayil House Cmc 27, Mear Manorama
Junction Cherthala Alappuzha Kerala~682018

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 418

F.No. N-11013/6255/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K.S.Anil, **Advocate**Sh. K.K.Sundaram
Karathat Thidunnayil Lane Vyttila, Ernakulam
Kerala-682019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 419

F.No. N-11013/6256/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Madhu T.K., **Advocate**Sh. T.A.Krishnan
Thooprath House Vellangallur Po Thrissur
Distt.Kerala-680662

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 420

F.No. N-11013/6257/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Mirshad Kapat, **Advocate**Sh. Dr.K.Mammadu
Kapat House Athirmada Randathani Po.
Malappuram Kerala~676510

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 421

F.No. N-11013/6258/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rajeevan.V.N, **Advocate**Sh. V.K.Narayanan
Vadakkepurakkal House Thrikkur Po. Ollur Via
Thrissur Kerala~680306

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 422

F.No. N-11013/6259/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sujesh.K, **Advocate**Sh. K.Sethumadhavan Nair
323/B, Sreelakam, Korappath House
Arattupuzha Po. Thrissur Kerala-680562

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 423

F.No. N-11013/6260/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ramchandran Nair.K, **Advocate**Sh. Kumara Pillan
Thankaprasadam Tc/11/1768/1 Nbra 77,
Kowdiar Po. Trivandrum Kerala-695003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 424

F.No. N-11013/6261/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. B.Joy, **Advocate**Sh. K.S.Bhaskaran
Sivam Near Nadakkavu Junction Mundayil
Varkala Thiruvananthapuram Kerala-695141

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 425

F.No. N-11013/6262/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Soniak, **Advocate**Sh. Jagathmayanchndr Apuri
Souparnika Near Air Edakkad Po Kozhikode
Kerala~673005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 426

F.No. N-11013/6263/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sudhir Baby.K.S, **Advocate** Sh. Subramanian.K.U Kambalath House P.O.Kodakara Thrissur Kerala-680684

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 427

F.No. N-11013/6264/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Asoka Kumaran Nair, J, Advocate Sh. R.Janardhanan Unnithan Sabrmathi Padanilam Po Mavelikara Alappuzha Kerala-690529

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 428

F.No. N-11013/6265/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. M.S.Minimol, **Advocate**Sh. P.K.Ajith Kumar
Peedikathundiyil House Angadickal South
P.O.Chengannur Alappuzha Kerala-689122

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 429

F.No. N-11013/6266/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Aswathy Ravishankar, **Advocate**Sh. E.Krishnadas
D-9, Lakshmni Kripa Puthiyankam Lane Koppam
Palakkad Kerala-678001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 430

F.No. N-11013/6267/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Karunakaran Nambiar.K., **Advocate** Sh. C.Gangadharan Nair Adwaitham Nelakkala Vidyanagar Kasargod Kerala-671123

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 431

F.No. N-11013/6268/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sivaprasad.B, **Advocate**Sh. Bhaskaran.S
Perumalil Kixhakkathil Cheruthana South
Cheuthana Po Alappuzha Kerala-690517

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 432

F.No. N-11013/6269/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. John Varghese, **Advocate**Sh. Varghese
Thayapallil House Vayalar Po Cherthala
Alappuzha Kerala-688536

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 433

F.No. N-11013/6270/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Manoj.K.V., **Advocate**Sh. Balakrishnan.K.V
Kallidath Valappil House Nmezhathur Po.
Thrithalal Palakkad Kerala-679534

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 434

F.No. N-11013/6271/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Vishnu Kumar E.M, **Advocate** Sh. Krishnan Namboodiri E.M. Eriyattumana Kola[[Uramba~Post Manjeri Via Malappuram Kerala~676522

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 435

F.No. N-11013/6272/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Rajeshwary.K., **Advocate**Sh. Anilprabha.K.
Kizhakkepurath House Koratty South Ernakulam
Kerala~680308

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 436

F.No. N-11013/6273/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Shabnamol Vakken, **Advocate**Sh. Abdul Azeez
Vakken House Thozhannur Road Randathani Po
Malappuram Kerala~676510

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 437

F.No. N-11013/6274/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Frinso Mathew, **Advocate**Sh. Mathew
M1, G-4, K.B.Park Vattekunnam Edappally North
Po Ernakulam Kerala-682024

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 438

F.No. N-11013/6275/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ganesha B, **Advocate** Sh. Batya Chettiyar B.B.C. Compound, Badiadka Post, Peradala, Dist. Kasaragod, Kerala - 671 551.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 439

F.No. N-11013/6276/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Mrs. Viji V. Namboothiri, **Advocate** Sh. P.N. Harisharma Karthika Edamana Illom, Karamala P.O., Koothattukulam, Dist. Idukki ~ 686 662, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 440

F.No. N-11013/6277/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. M.S. Vinayaraj, **Advocate** Sh. M.K. Sankaran Mambazhasseril House, Thodupuzha East P.O., Dist. Idukki ~ 686 662, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 441

F.No. N-11013/6278/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Johnson Joseph, **Advocate**Sh. C.U. Joseph
Chirackal House, Nediyasala P.O., Purapuzha
Thodupuzha, Dist. Idukki ~ 685 608, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 442

F.No. N-11013/6279/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Vijayan K., **Advocate** Sh. Kittu P. Muthukad Hopuse, Chittur P.O., Dist. Palakkad, Kerala ~ 678 101.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 443

F.No. N-11013/6280/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Anantharama P., **Advocate**Sh. P. Appayya Maniyani
Advocate Vinayakam, Mallya's Compound,
Nullypady, P.O. Kasaragod, Kerala ~ 671 121.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 444

F.No. N-11013/6281/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sajith Kumar, **Advocate** Sh. V. Sankaran Kutti Nayanar Visudhi, German West, Payyanur, Dist. Kannur, Kerala-670 307.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 445

F.No. N-11013/6282/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Krishnachandran N, **Advocate** Sh. Narayanan Nair P K Pandippillil House, Edavetty P.O., Idukki, Kerala ~ 685 588.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 446

F.No. N-11013/6283/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Mrs. Priyadarshini T.M., **Advocate** Sh. Baburaj K. Priyom, Behind Kvr Automobiles, Tanur Road, Parappanangadi, Mallappuram, Kerala ~ 676 303.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 447

F.No. N-11013/6284/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jayasankar M.K., **Advocate** Sh. Late P. Sethumadhavan Nair Sree Nandanam Punnakkal House, Tirur, Near K.G. Padi, Malapuram, Kerala ~ 676 101.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 448

F.No. N-11013/6285/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sunil Kumar K.K., **Advocate**Sh. Kutty Narayanan Nair
Lakshmi Nilayam, K. Puram Post, Tanalur Via,
Malapuram, Kerala ~ 676 307.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 449

F.No. N-11013/6286/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Anil Lal Kanhirathingal, **Advocate**Sh. C.N. Narayanan
17/1071 A, Kailas, Parappanangadi,
Mallappuram, Kerala ~ 676 303.

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 450

F.No. N-11013/6287/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. N.Girish, **Advocate**Sh. V.Gopidas
Nambidiveettiol House Tc54-1399 Ayyanthole Po
Thrissur Kerala-680003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 451

F.No. N-11013/6288/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Vinu Raj.R, **Advocate** Sh. K.G.Rajan Rajasree Fn.50, Friendship Nagar South Janatha Road Palarivatoom Ernakulam Kerala-682025

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 452

F.No. N-11013/6289/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Vijayan Palangattu Pathaya Purayil, **Advocate** Sh. P.V.Kunhappa Nair Vyshnavam Neeliyathchalil Chovva Po. Kannur Kerala-670006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 453

F.No. N-11013/6290/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Gitesh Pancholi, **Advocate**Sh. Arunesh Pancholi
Pancholi Udyog 11 Industrial Area Nainwa Road
Bundi Raj Rajasthan~323001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 454

F.No. N-11013/6291/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Abhilash Kumar K.T, **Advocate**Sh. Thankappan Pillai
Kochuvaniyapurayil House, Kudayathoor Po,
Kudayathoor Idukki Kerala~685590

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 455

F.No. N-11013/6292/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rajeev Rajadhani, **Advocate** Sh. B.Sivasankara Pillai Rajadhani Pallisserickal Po Sasthamcotta Kollam Kerala-690518

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 456

F.No. N-11013/6293/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Nikhil T.M., **Advocate**Sh. Mohan.T.N
Shyam House, Veliyapuplparambil, Ityelikunnu,
Perumanna Po, Kozhikode Distt.Kerala~673019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 457

F.No. N-11013/6294/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Sindhu.C, **Advocate** Sh. Jagath.K Pullady Veetil Thiruvannur Po.Kozhikode Kerala-673029

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 458

F.No. N-11013/6295/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Narayana Bhat.G, **Advocate**Sh. B.Govinda Bhat
Guli Mane House Miyapadavu Manjeshwar
Taluk Kasargod Kerala-671323

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 459

F.No. N-11013/6296/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Sreekala Krishnadas, **Advocate**Sh. C.Vivek
Visraama, Perandoor Temple Road, Elamakkara
Po. Ernakulam Kerala-682026

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 460

F.No. N-11013/6297/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. P.Sasi, **Advocate** Sh. K.V.Krishnan Sea Scape, Holloway Road, Thalasseri Kannur Kerala-670101

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 461

F.No. N-11013/6298/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Nandakumar.P.M, **Advocate**Sh. Narayanan.T.M
Jyothis House, Kanhiramgad Po.Taliparamba
Taluka Kannur Kerala-670142

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 462

F.No. N-11013/6299/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Santhosh Kumar.K.P., **Advocate**Sh. P.M.K.Namibar
Sudarshanam, Thrichambaram East Taliparamba
Po.Kannur Kerala-670141

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 463

F.No. N-11013/6300/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sivaprakash.V.V, **Advocate**Sh. Mullappally Sankaran Nair
Sobha Nivas, Mangala Road, Trichamaram
Taliparamba Po.Kannur Kerala-670141

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 464

F.No. N-11013/6301/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Mini.P.P, **Advocate**Sh. Vijayakrishnan.T
Neelambari, Nadakkuthazha Vatakara Kozhikode
Kerala~673104

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 465

F.No. N-11013/6302/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jeevan.B, **Advocate** Sh. Prof. G. Balachandra Samanwayam Convent Square, Bazar Po. Alappuzha Kerala~688012

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 466

F.No. N-11013/6303/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Aravind Dakshan Pillai.A, **Advocate**Sh. Akhandanandan Pillai
Kannakathu Puthenveedu Kadappa
Mynagappally, Kollam Kerala~690519

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 467

F.No. N-11013/6304/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Simi T R, Advocate Sh. Dhanush S Dhanush Vihar Kandathilparambil House, Rektheswari Lane Cherai, Pallipuram Ernakulam-683514

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 468

F.No. N-11013/6305/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sreekanth K M, **Advocate**Sh. Milton K N
Sreelakshmi Nilayam, Manakkapady
Karumalloor Ernakulam, Kerala-683511

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 469

F.No. N-11013/6306/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ajith Kumar Vm, **Advocate** Sh. V M Ramunni Nair Vazhambatta.Moonamthodu.Thamarassery Kozhikode Kerala~673573

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 470

F.No. N-11013/6307/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. A P. Sunil, **Advocate** Sh. A.P Abdul Kareem Edolil House, Tannur Po. Malappuram Kerala-676302

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 471

F.No. N-11013/6308/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Pramod Kumar K, **Advocate** Sh. Balan K Bala Vihar. Post Chovva. Kannur, Kerala-670006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 472

F.No. N-11013/6309/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jagath N, **Advocate**Sh. E K Nandanen
Indickamolel, Kunnackal Muvattupuzha,
Ernakulam, Kerala-682316

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 473

F.No. N-11013/6310/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. M Madhava Warrier, **Advocate** Sh. K Madhava Warrier Krishnasree, Mattom North Thattarambalam P O Mavelikara Alappuzha, Kerala-690103

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 474

F.No. N-11013/6311/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Geethakumari P.S, **Advocate** Sh. G.Harikumar Harigeetham Sanathanam Ward Alappuzha, Kerala-688001

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 475

F.No. N-11013/6312/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Anil.C, **Advocate**Sh. Damodaran.C
Chembilath House, Pallapram Ponnani
Malappuram, Kerala~679577

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 476

F.No. N-11013/6313/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Venu Kumar P L, **Advocate**Sh. K P Lekshmanan Pillai
Santhi Bhavan, Chambayilmukku, Kadavattaram
Neyyattinkara, Thiruvananthapuram,Kerala695121

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 477

F.No. N-11013/6314/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Madhu.V, **Advocate** Sh. K V Vasudevan Thirumangalam, Evoor South Keerikad P O Alappuzha Kerala~690508

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 478

F.No. N-11013/6315/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Haridas Ramachandran Nair, **Advocate** Sh. Ramachandran Tc 37/1961 West Street, Fort P.O, Trivandrum, Thiruvananthapuram, Kerala-695023

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 479

F.No. N-11013/6316/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Meena S, **Advocate** Sh. Gopalakrishnan K 265,Neela Chandranagar Extension Palakkad, Kerala-678007

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 480

F.No. N-11013/6317/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Tulasikrishnan T J, **Advocate**Sh. Janardhanan Pillai E V
Devamangalam, District Court Ward
Thathampally P O Alappuzha, Kerala-688013

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 481

F.No. N-11013/6318/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jayachandran.N, **Advocate** Sh. Ganapathi Moosad Nandanassery, Naduvannur Post, Kozhikode, Kerala-673614

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 482

F.No. N-11013/6319/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Ashamol S, **Advocate**Sh. Premkumar N S
Sreepadam South Aryad Komalapuram
Alappuzha, Kerala~688006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 483

F.No. N-11013/6320/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sunil Kumar K, **Advocate**Sh. Karunakara Kurup
Madathil House, Alampally Pampady P O
Kottayam, Kerala-686502

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 484

F.No. N-11013/6321/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Aravindan N, **Advocate**Sh. Karikutty N
Sreenilayam, Ganapathi Temple Road, Kohinoor Thenhipalam, Malappuram, Kerala-673636

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 485

F.No. N-11013/6322/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jaganmalal K M, **Advocate** Sh. K N Madhavan Nair Thejas House,Ponkunnam P O Ponkunnam Kottayam, Kerala~686506

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 486

F.No. N-11013/6323/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Abja.S, **Advocate** Sh. S.Shibu Kumar 585, Upanishath~Vettiyara.B.O~Navaikulam.P.O~ Kilimanoor Block. Thiruvananthapuram, Kerala~ 695603

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 487

F.No. N-11013/6324/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K Gangadharan, **Advocate** Sh. K Kunhathan Kodaparamban House, Down Hill Malappuram, Kerala-676519

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 488

F.No. N-11013/6325/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Biju R, Advocate Sh. R. Ravindran Naduviledathu House, Olamattom, Thodupuzha Idukki, Kerala-685584

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 489

F.No. N-11013/6326/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Praveen Kumar G, **Advocate** Sh. Gangadharan Imminiyath House, Muchukunnu Post, Quilandy, Kozhikode Kerala-673307

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 490

F.No. N-11013/6327/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Sindhu C, **Advocate** Sh. Jagath K Pullady Veettil, Thiruvannur Po, Kozhikode, Kerala-673029

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 491

F.No. N-11013/6328/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K.Jagadeesh, **Advocate**Sh. C.Divakara Menon
C-1 Galaxy Wingate, Perandoor Road, Kaloor
Ernakulam, Kerala-682017

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 492

F.No. N-11013/6329/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Benny Jose, **Advocate**Sh. A.T. Joseph
Alilakuzhy House Koduvely P.O Thodupuzha Idukki, Kerala~685581

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 493

F.No. N-11013/6330/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Santhosh A, **Advocate**Sh. K.P.K.Nair
Sreeniketan, Kommeri, Mankave Calicut,
Kozhikode, Kerala~673029

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 494

F.No. N-11013/6331/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Biju .M.Thankachan, Advocate Sh. Y.Thankachan Melathil House, Parakode Near Parakode Church Pathanamthittam Kerala-691554

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 495

F.No. N-11013/6332/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. A G Aditya Shenoy, **Advocate** Sh. A N Guna Shenoy Vasanth Vihar, T D Road North End College P.O. Ernakulam, Kerala-682035

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 496

F.No. N-11013/6333/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Thomas D Souza, **Advocate** Sh. Antia Souza Talent, Seethangoli Po Ednad Kasaragod, Kerala-671321

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 497

F.No. N-11013/6334/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Gopalakrishnan P K, **Advocate** Sh. Kunjan Pillai Pathickalthazhe House, Mukkudil P O Idukki, Kerala-685566

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 498

F.No. N-11013/6335/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Muraleedharan D, **Advocate** Sh. Dharmarajan Pillai Gokulam, Kulappada P O Aryanad Nedumangad Taluk Thiruvananthapuram, Kerala-695541

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 499

F.No. N-11013/6336/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Stantly Augusthy, **Advocate**Sh. Augusthy
Punnolil House, Rajakumari South P O Palam
Bhagam Idukki, Kerala~685619

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 500

F.No. N-11013/6337/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. V.R.Suresh, **Advocate**Sh. K.G.Ramachandran Pillai
Kaleekkal Venpala House, Kuttoor P O
Thiruvalla Pathanamthitta, Kerala-689106

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 501

F.No. N-11013/6338/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sunil Kumar.V.S, **Advocate**Sh. S.Sukumaran
Flat No.3b, Green Heights Old Road
Thiruvananthapuram, Kerala-695011

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 502

F.No. N-11013/6339/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Vinod Kumar M, **Advocate** Sh. Rayarappan.O Mullappalli, Panakkad Karimbam Kannur, Kerala-670142

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 503

F.No. N-11013/6340/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Prasad M, **Advocate**Sh. Madhavan N
Thundathil Veedu Erezha North Chettikulangara
Alappuzha, Kerala~690106

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 504

F.No. N-11013/6341/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sudhikumar S, **Advocate**Sh. Sukumarakurup
Thottapulluvilayil, Anayadi Anayadi P O,
Sooranadu North, Kollam, Kerala-690561

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 505

F.No. N-11013/6342/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Rema Menon.R, **Advocate**Sh. T.Manoj
Sudhamam,Kizhakkepram North Paravur
Ernakulam, Kerala-683513

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 506

F.No. N-11013/6343/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Gia Mathai Kandathil, **Advocate**Sh. Raphael George
Mampilly House, Carborundum Road
Kalamassery Development Plot P.O., Ernakulam,
Kerala-683109

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 507

F.No. N-11013/6344/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Baby Joseph, **Advocate** Sh. P K Joseph Panachiyil House, Kattappana P.O. Kattappana Idukki, Kerala-685508

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 508

F.No. N-11013/6345/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Jayalatha M R, Advocate Sh. Prabhakaran T V Vismay, Kunnummel Road Vaduthala P.O Ernakulam, Kerala-682023

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 509

F.No. N-11013/6346/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Shaffie Thomas, **Advocate** Sh. M. M. Thomas Kottoor House Ara 158, J. J. Road Vyttila P.O.,Kochi Ernakulam, Kerala~682019

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 510

F.No. N-11013/6347/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Majeed Kalappattil, **Advocate** Sh. Kunhi Moideen Kalappattil House, Puthanathani Kalpakanchery Post, Malappuram, Kerala~676551

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 511

F.No. N-11013/6348/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Rabitha P R, Advocate Sh. Sunny P Pashnath House, V K K Menon Road Kallai Post Kozhikode, Kerala~673003

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 512

F.No. N-11013/6349/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. P. Padmaprakash, **Advocate**Sh. Padmalochanan
Padmaragam M26 A/16, Kshb Colony
Kallepully, Palakkad, Kerala-678005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 513

F.No. N-11013/6350/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K Shaju, **Advocate** Sh. Ali K Kottakkaran House, Mattathur Post, Malappuram, Kerala~676528

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 514

F.No. N-11013/6351/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. N Sumangala Jitendrankumar, **Advocate** Sh. N Jitendarkumar Nambekath, Karalam Thrissur, Kerala-680711

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 515

F.No. N-11013/6352/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Anil K P, **Advocate** Sh. C P Padmanabhakurup Shivam, Anjarakandy Po Anjarakandy, Kannur, Kerala~670612

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 516

F.No. N-11013/6353/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. S.Vikraman, **Advocate**Sh. Sreedharan
T.C.8/1073, Lekshmi Pongummoodu
Thiruvananthapuram, Kerala-695011

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 517

F.No. N-11013/6354/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sajeesh Kumar Kakkat, **Advocate** Sh. Balan Panicker Kakkat Edacheri North Vatakara Kozhikode, Kerala-673520

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 518

F.No. N-11013/6355/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Tomy Antony, **Advocate**Sh. M.K Antony
Mundackal House, Kadavoor Kothamangalam
Ernakulam, Kerala-686671

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 519

F.No. N-11013/6356/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Dhana M K, **Advocate**Sh. Jithesh A Jayasenan
Muringayil House, Pelakkattu Payyoor
Koonammoochi, Thrissur, Kerala-680504

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 520

F.No. N-11013/6357/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Bindu Gopinath, **Advocate** Sh. G Arun Kumar Rekha Bhavan, Aymanam Po, Kottayam, Kerala-686015

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 521

F.No. N-11013/6358/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. M.J Rajasree, **Advocate** Sh. K V Anil Kadavil House, Meledath Lane, Chembukavu, Thrissur, Kerala~680020

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 522

F.No. N-11013/6359/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Anil Kumar Pc, **Advocate** Sh. Kumaran Pc Kunhippara, Kodakkad Po Kasargod Kerala-670310

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 523

F.No. N-11013/6360/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rajasankar .P, **Advocate** Sh. Rajagopal M P Geethanjali Thottakkara, Ottapalam, Palakkad, Kerala-679102

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 524

F.No. N-11013/6361/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. P. I. Lonappan, **Advocate** Sh. P. L. Ittiachan Panokkaran House Pullanikkad, Wadakanchery, Thrissur District, Kerala-680623

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 525

F.No. N-11013/6362/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. N.A.Girijan, **Advocate**Sh. Ananthakrishnan Nair
Nottachattil House, Mundathicode West,
Thrissur District, Kerala~680623

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 526

F.No. N-11013/6363/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jaison Joseph, **Advocate**Sh. Joseph
Vettickal House, Chembanoda Po
Peruvannamuzhi Kozhikode, Kerala-673528

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 527

F.No. N-11013/6364/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Jyothi C T, **Advocate** Sh. Santhosh Sebastian Jyothis, Menhanniam Perambra, Kozhikode, Kerala~673525

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 528

F.No. N-11013/6365/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Princy Liza Johney, **Advocate**Sh. Manoj George
Ooramvelil House, Edathua Boat Jetty Road
Alappuzha, Kerala~689573

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 529

F.No. N-11013/6366/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Resmi Nandanan, **Advocate**Sh. Smithesh E R
Nandanam, Udayanapuram P.O, Vaikom
Kottayam, Kerala~686143

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 530

F.No. N-11013/6367/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Jaya Nair, **Advocate**Sh. Rajeev Amarsingh Yadav
Sarkareswary. Tc 76 ~ 1308. Bsra~15, B~Cross.
Bhagat Singh Road Pettah P.O.,
Thiruvananthapuram, Kerala~695024

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 531

F.No. N-11013/6368/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Mohammed Febin S, **Advocate** Sh. A Sirajudeen Mehfil Flat No 2d, Palmlagoon, Kumbalam, Ernakulam,Kerala~682506

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 532

F.No. N-11013/6369/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. K P Usha, **Advocate**Sh. Dr. C Jayaprakash
Chidambaram, Near Court Complex Perambra
Post Kozhikode, Kerala~673525

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 533

F.No. N-11013/6370/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K.S.Vijayakumar, **Advocate**Sh. K.R.Sivaramen Nair
163/13, Indraneelam Vallamkulam P.O
Pathanamthitta, Kerala~689541

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 534

F.No. N-11013/6371/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Tessy Jose, **Advocate**Sh. Eldho Paul
Marangattu House, Evergreen Lane South
Janatha Road, Palarivattom Po, Ernakulam,
Kerala~682025

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 535

F.No. N-11013/6372/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Deepa M M, **Advocate** Sh. M K Ramachandran Seetharam I-5 Jewel Spring Field, Hamsakunju Lane Srm Road Ernakulam, Kerala-682018

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 536

F.No. N-11013/6373/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Lakshmi Shenoy B, **Advocate** Sh. H B Shenoy Vatsal, Adv. Easwara Iyer Road, Kerala-682035

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 537

F.No. N-11013/6374/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Remesan P, **Advocate** Sh. Krishnan M P Sai Gayathri Thulichery Vayal Near Arafath Colony, Kakkat P.O Kannur Kerala~670005

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 538

F.No. N-11013/6375/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Vanitha G, **Advocate**Sh. Anoop Chempath
Anasswara Krishna Road Pirayiri Palakkad
Kerala~678004

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 539

F.No. N-11013/6376/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ealias T P, **Advocate**Sh. Poulose T M
Thuruthummel House Cheeral Road Sulthan
Bathery Post Wayanad Kerala-673592

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 540

F.No. N-11013/6377/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Raveendran T, **Advocate**Sh. Velayudhan
Thumbathodika House Koorad P.O Malappuram
Kerala~679339

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 541

F.No. N-11013/6378/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Shalini Krishna, **Advocate**Sh. N.R.Kochukuttan
Paloor Thodi House, Kalpakancheri Po,
Malappuram Distt.Kerala~676551

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 542

F.No. N-11013/6379/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Anoop Mohan.G, **Advocate**Sh. M.P.Gopimohanan Nair
Madappallil House, Vallamkulam Po. Thiruvalla,
Pathanamthitta Distt.Kerala~689541

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 543

F.No. N-11013/6380/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.R.Bindhu Kumary, **Advocate**Sh. P.K.Karunakaran
Navaneetham, Thachonam Vattathamara
Po.Kollam Distt.Kerala~691536

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 544

F.No. N-11013/6381/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Sajna.N.K, **Advocate** Sh. O.P.Sivadasan 2/137-A, Cheriyath Road Poozhithala Mahe Kerala-673310

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 545

F.No. N-11013/6382/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Shaji Thomas, **Advocate**Sh. P T Thomas
Porkkattil, 32.2011 C.1 Nethaji Road,
Palarivattom Edappally P.O,Ernakulam,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 546

F.No. N-11013/6383/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Molly Varkey, **Advocate**Sh. Varkey
Ullattil House Koombara Bazar Post Koodaranhi
Via,Kozhikode,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 547

F.No. N-11013/6384/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Haridas C G, **Advocate**Sh. Gopalan
Chozhan House Panayur P.O
Polpully,Palakkad,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 548

F.No. N-11013/6385/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Suresh Panayada, **Advocate**Sh. P Govindan
Gurusree, Near State Bank Of India Kalpetta
North Kalpetta, Wayanad, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 549

F.No. N-11013/6386/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sajeev C R, **Advocate** Sh. C K Rajagopala Krishna Kurup Cherpu Kalarikkal House, Sreyas Nagar, Palace Road Chalakudy,Thrissur,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 550

F.No. N-11013/6387/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Stephen Issac, Advocate
Sh. Essakkimuthu
Injakkattil House Upputhara
Upputhara,Idukki,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 551

F.No. N-11013/6388/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Pavithran K S, **Advocate**Sh. Sekharan K R
Kattilinnaran House West Nada
Guruvayur,Thrissur,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 552

F.No. N-11013/6389/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Anil Kumar. K.P, **Advocate** Sh. Gopalan.K.P Gopika Kayakka Poyil Kakkodi,Kozhikode,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 553

F.No. N-11013/6390/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Santhos Kumar P, **Advocate**Sh. Prabaharan Nair
A 65.1 Mavilazhikathu Kannammoola Medical
College P O,Thiruvananthapuram,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 554

F.No. N-11013/6391/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Manoj Kumar P, **Advocate**Sh. Venugopalan Nair. K.M.
Devayanam Perumugham Road
Feroke,Kozhikode,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 555

F.No. N-11013/6392/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Vimesh.K.P, Advocate Sh. Vijaya Raghavan M K Hillmouth Thottilpalam,Kozhikode,Kerala

Kavilumpara

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 556

F.No. N-11013/6393/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Harifa P, Advocate
Sh. Muhamed Haji
Panchily House Kottakkal
Malappuram, Malappuram, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 557

F.No. N-11013/6394/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Murali K K, **Advocate**Sh. Kunjan K
Kanakunnel House Kolagappara Post
Meenangadi Via, Wayanad, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 558

F.No. N-11013/6395/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Renimol Mathew Alias Reni Saji, **Advocate** Sh. Mathew
Thekkanatt House, Pulpally P.O.
Pulpally, Wayanad, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 559

F.No. N-11013/6396/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rajesh P, **Advocate**Sh. Pankajaksha Panicker
Vimalalayam Kuruppankulangara
Cherthala,Alappuzha,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 560

F.No. N-11013/6398/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Shaji Samad P A, **Advocate** Sh. Abdul Samad P S Pulavath House Kandanthara Allapra P O,Ernakulam,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 561

F.No. N-11013/6399/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Rames D, **Advocate** Sh. Damodaran Nair Venmayath House ,Kozhikode,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 562

F.No. N-11013/6400/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jacob E Simon, **Advocate**Sh. Simon E C
Flat No.3f, Atria Appartment Perumanoor Road
Thevara P.O,Ernakulam,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 563

F.No. N-11013/6401/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sullath Rajula M, **Advocate**Sh. Saidalikutty M
Chandhirakath House Paravanna Post
Vettom,Malappuram,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 564

F.No. N-11013/6402/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Mathukutty.A.E, **Advocate**Sh. K.K.Easow
Karimbumkalayil House Neerchal, Ambalavayal
Post Sulthan Bathery, Wayanad, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 565

F.No. N-11013/6403/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sashi Kumar.M, **Advocate**Sh. Damodaran Nair
Pushpa Nivas S.R.K.Nagar Ottapalam
3,Palakkad,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 566

F.No. N-11013/6404/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sunny Kt, **Advocate**Sh. Thomas Kd
Karuthy House Mupliyam Post
Mupliyam,Thrissur,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 567

F.No. N-11013/6405/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Aravindaksha Menon P R, **Advocate**Sh. Aravindaksha Menon P R
Puzhakkara Udayanapuram Po
Vaikom,Kottayam,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 568

F.No. N-11013/6406/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Chandramohanan.N, **Advocate** Sh. Narayanapillai.P Kizhakekkara Puthen Veedu Pallickal P.O Kottarakkara ,Kollam,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 569

F.No. N-11013/6407/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Varghese M K, **Advocate** Sh. Kuriako Mullasseril House Pancode Po 'Ernakulam,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 570

F.No. N-11013/6408/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Vijayakumaran K. J., **Advocate**Sh. Janardhanan Nair
Karakandy Kuppadi P.O. Karakandy Kuppadi P.O. Sulthan Bathery, Wayanad, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 571

F.No. N-11013/6409/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Litha K P, **Advocate**Sh. P P Rajagopal
Aroma House Kakkodan Colony, Kottakunnu
Sulthan Bathery, Wayanad, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 572

F.No. N-11013/6410/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Narayanan P.K., **Advocate**Sh. P.N. Kunhan
Pathickal House Rippon P.O.
Rippon, Wayanad, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 573

F.No. N-11013/6411/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Abhilash Chandran, **Advocate**Sh. T R Ramachandran Nair
Thayyil House Peringara
Thiruvalla, Pathanamthitta, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 574

F.No. N-11013/6412/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Prasad K, **Advocate**Sh. K Balakrishna Bhandary
Daddangady House, Moodambail Post,
Manjeshwara Via,,Kasaragod,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 575

F.No. N-11013/6413/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Shyju M, **Advocate** Sh. Thomas M J Manisseril House Vazhavatta P O Muttil South,Wayanad,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 576

F.No. N-11013/6414/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Praseed K, **Advocate**Sh. Peethambaran K
Koloth House Oravil Po
Ulliyery,Kozhikode,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 577

F.No. N-11013/6415/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Vibin Chacko, **Advocate**Sh. P T Chacko
Panakkal House Mannuthy P O
Thrissur, Thrissur, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 578

F.No. N-11013/6416/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Anand Omanakuttan, **Advocate**Sh. Omanakuttan M M
Madhava Mandiram A M Road
Perumbavoor, Ernakulam, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 579

F.No. N-11013/6417/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Anwar Ali A, **Advocate**Sh. Mohammed A
Adukkathil House Karassery Po
Mukkam,Kozhikode,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 580

F.No. N-11013/6418/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. P N Surendran, **Advocate**Sh. Narayanan
Sonu Nivas Santhi Nagar Housing Colony Sulthan
Bathery, Wayanad, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 581

F.No. N-11013/6419/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Betty C Jose, **Advocate**Sh. C K Jose
Mudra Pellissery House East Fort
Thrissur, Thrissur, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 582

F.No. N-11013/6420/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Baji Raveendran.P, **Advocate**Sh. N Raveendran Nair
Kulappally Kallingal Nedumangad P
O,Thiruvananthapuram,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 583

F.No. N-11013/6421/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Soloman C J, **Advocate** Sh. C D Joseph Chakuthara House Kannampilly Road Pachalam P O,Ernakulam,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 584

F.No. N-11013/6422/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Amrutha K Sivan, **Advocate**Sh. Sivanandan V
Deepthi Edakkad Po
Kunduparamba,Kozhikode,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 585

F.No. N-11013/6423/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi~110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sandini.G, **Advocate**Sh. C.O.Gangadharan Nambiar
Santhinilayam, Chittariparamba Post,
Kuthuparamba Poovathinkeezhil Near Parasur
Temple,Kannur,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 586

F.No. N-11013/6424/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Santhy M, Advocate
Sh. M Narayanankutty
Velakkadavil House Warriam Road
"Ernakulam, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 587

F.No. N-11013/6425/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sheema K, Advocate Sh. Krishnan.M.P Sivapuram Alavil.P.O,Kannur,Kerala

Palliyanmoola

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 588

F.No. N-11013/6426/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jobin, Advocate
Sh. Purushothaman Nair
Joy Associates, Advocate, Mutt Junction,
Maithanam, Varkala Joy Associates, Advocate,
Mutt Junction, Maithanam, Varkala,
Varkala, Thiruvananthapuram, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 589

F.No. N-11013/6427/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jency Amal Mary J, **Advocate**Sh. Joseph A
Pranayil House Valiyakunnu Post
Valanchery, Malappuram, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 590

F.No. N-11013/6428/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Balachandran Nair A S, **Advocate**Sh. Appukkuttan Nair
Sree Saroja, Kollamvilakom Kovilvila, Machel P O
Malayankeezh,
Trivandrum,Thiruvananthapuram,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 591

F.No. N-11013/6429/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Shanmughan C, **Advocate**Sh. Velayudhan C
Chennangalath House Poilissery Post
Tirur, Malappuram, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 592

F.No. N-11013/6430/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Asokan K A, **Advocate**Sh. Appuchetty
Kadali House Kadalmat Post Vatuvanchal
Via, Wayanad, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 593

F.No. N-11013/6431/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Anjana V T, **Advocate**Sh. Balan V T
Wife Of M Vijayakumaran Mangalassery House
Ananthavoor
Post,Thirunavaya,Malappuram,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 594

F.No. N-11013/6432/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ajithkumar T S, **Advocate**Sh. P Theertharaman
Santhinikethan Padmanabha Nagar Vazhayila,
Karakulam P O,Thiruvananthapuram,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 595

F.No. N-11013/6433/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Shabitha K, **Advocate**Sh. Purushothaman K
Kalathingal Paramba Kurungot Puthiyara
Po,Kozhikode,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 596

F.No. N-11013/6434/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Gopakumar H, **Advocate**Sh. V Hariharan Pillai
Maruthamangalam House Gghs Road
Perumbavoor Perumbavoor, Ernakulam, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 597

F.No. N-11013/6435/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sougandhi M, **Advocate**Sh. M Gangadharan
Kurumboor House Kolathara Po
Cheruvannur,Kozhikode,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 598

F.No. N-11013/6436/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Manoharan M, **Advocate**Sh. Padmanabhan M
Malayil House Perumugham Po
Froke,Kozhikode,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 599

F.No. N-11013/6437/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Prajeena N, **Advocate** Sh. Rajan M Chandrasala 6,Kannur Ulliyery, Kunnathara Po,Kozhikode,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 600

F.No. N-11013/6438/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. P Biju, Advocate
Sh. G V Purushothaman Nair
Anamkonam Valicode Nedumangad P
O,Thiruvananthapuram,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 601

F.No. N-11013/6439/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Binesh Babu B N, Advocate Sh. P Peravan Alias Peravakutty Bena Nivas Kappad Po ,Kozhikode,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 602

F.No. N-11013/6440/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sreejaya Sasidharan, **Advocate**Sh. Sasidharan P C
Jayakala Edakkeppuram P O
Cherukunnu,Kannur,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 603

F.No. N-11013/6441/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Arunjoshy T, **Advocate** Sh. Devadasan T Vasantham Govindapuram Po ,Kozhikode,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 604

F.No. N-11013/6442/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sajitha T S, Advocate Sh. Sukumaran T N Padinjarepurakkal Chittenkara, Thrissur, Kerala

Pallissery

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 605

F.No. N-11013/6443/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sathianarayanan.K, **Advocate**Sh. Damodharan Ezhuthachan
Kottuveettil Chaithanya Nadathara Road
Mannuthy,Thrissur,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 606

F.No. N-11013/6444/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Jisha A V, **Advocate** Sh. Velayudhan Poliyaedath House Puvathur P O Thrissur Dist,Thrissur,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 607

F.No. N-11013/6445/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Diljith C D, **Advocate**Sh. Divakaran C K
Cherukkattu House Neeleswaram Po
,Kozhikode,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 608

F.No. N-11013/6446/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Muhammed Shameem Paksan, **Advocate** Sh. Aboobacker P Paksan Parambil House Poovattuparamba Po Peruvayal Village, Kozhikode, Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 609

F.No. N-11013/6447/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Muhammad Arif K P, **Advocate** Sh. Kunhothi Karimbapoyil Kuttikkattoor Po ,Kozhikode,Kerala

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 610

F.No. N-11013/6448/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Divakaran.T.N, **Advocate**Sh. K.Madhavan Nambiar
Nandanam Kattachery Road, Mattanur Po.
Kannur Kerala-670702

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 611

F.No. N-11013/6449/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Sadique.N, **Advocate**Sh. Lt.N.Moiou Haji
Neelikandy House Po. Puzhamudi Kalapetta
Wayanda Distt.Kerala~673121

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 612

F.No. N-11013/6450/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Roja Radhakrishnan, **Advocate** Sh. Dr.K.R.Radhakrishna Pillai Anagha Flats, Olayil, Thvally Po. Kollam Distt.Kerala-691009

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 613

F.No. N-11013/6451/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Elby Mathew, **Advocate**Sh. Mathias
Ookken House Wayanand Kunna, Angalam P.O
Mananthavady, Wayanad (Distt.) - 670645

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 614

F.No. N-11013/6452/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Padmanabha Pillai.T.G, **Advocate** Sh. Narayana Pillai.K Thoovalil Veedu Mangaram Pandalam Adoor Taluk Kerala-689501

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 615

F.No. N-11013/6453/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms. Anitha.L, **Advocate**Sh. G.Ramachandan Nair
Krishna Vilas, Tholicode Po. Punalur Kolllam
Distt.Kerala~691333

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 616

F.No. N-11013/6454/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.Nisha.K, **Advocate**Sh. M.Kumaran
Panayal H, Panayal Po. Bekal, Via Kasargod
Distt.Kerala~671318

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 617

F.No. N-11013/6455/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. T.V.Asok Kumar, **Advocate**Sh. P.Thrivikraman Nair
Safalyam, Muthiyavila, Kattakada Taluk
Trivandrum Kerala-695572

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 618

F.No. N-11013/6456/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. K.Prabhakaran, **Advocate**Sh. K.Kunhithiyan
Souparnika, Near Sree Vinayaka Hosdurg
Kanhangad Po.Kasargod Kerala-671315

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 619

F.No. N-11013/6457/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Binu Zacharia, **Advocate**Sh. Zacharia Oommen
Thottumkara House, Prayar, Pandanand North
Po. Chengannur Alappuzha Distt.Kerala-689124

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 620

F.No. N-11013/6458/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Benedicta Vembly, **Advocate**Sh. Sarath.S
19/756-A, Peringalath House, Scra Road,
Chirakkal Palluruthy, Kochi Enrakulam
Distt.Kerala-682006

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 621

F.No. N-11013/6459/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. M.P.Kuberan, **Advocate** Sh. Haridarsan Nambodiri Mundot Illam, Chavanapuzha Karimabam Po Kannur Kerala-670142

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 622

F.No. N-11013/6460/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Ms.C.K.Prameela, **Advocate** Sh. M.A.Balraj Cc~16/1035, Nithya Kalyani, Tagore Road, Thoppumpad Kochi Kerala~68205

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

Sr.No. 623

F.No. N-11013/6461/2018-Nc Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

> Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 26th Sep, 2018

To

Sh./Ms. Basil Joy, **Advocate** Sh. E.M.Joy Eacharan Kudiyil Paniely Po. Perumbavoor Enrakulam Kerala-683546

Subject: Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

- 2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.
- 3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,